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5  General Information

6  Registration Process
OFFICIAL NOTICES

Sub: Notice is given under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002.

1. As per the requirement of Rule 41(1) it is informed that the issue of Journal 128 of the Geographical Indications Journal dated 02\textsuperscript{nd} January, 2020 / Pausha 12, Saka 1941 has been made available to the public from 02\textsuperscript{nd} January, 2020.
NEW G.I APPLICATION DETAILS

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PUBLIC NOTICE

No.GIR/CG/JNL/2010

Dated 26th February, 2010

WHEREAS Rule 38(2) of Geographical Indications of Goods (Registration and Protection) Rules, 2002 provides as follows:

“The Registrar may after notification in the Journal put the published Geographical Indications Journal on the internet, website or any other electronic media.”

Now therefore, with effect from 1st April, 2010, The Geographical Indications Journal will be Published and hosted in the IPO official website www.ipindia.nic.in free of charge. Accordingly, sale of Hard Copy and CD-ROM of GI Journal will be discontinued with effect from 1st April, 2010.

Registrar of Geographical Indications
G.I. Authorised User Application No. - 6140 in respect of Kashmir Pashmina
Registered GI Application No. – 46

Application is made by, M/s. Reshi & Co Represented by Shri. Ghulam Mohi-ud-din Reshi at Industrial Estate Zakura, Srinagar – 190 006, Jammu & Kashmir, India dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Kashmir Pashmina under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Reshi & Co

(B) Address : M/s. Reshi & Co,
Industrial Estate Zakura,
Srinagar – 190 006,
Jammu & Kashmir, India.

C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : Kashmir Pashmina

(E) Registered Proprietor : TAHAFUZ, Srinagar

(F) Address : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,
Nowshera, District: Srinagar – 190 011,
Jammu & Kashmir, India.

(G) Class : 23, 24, 25

(H) Goods : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers;
Class 25 – Clothing

*--------*-------*---------*
**G.I. Authorised User Application No. - 6141 in respect of Kashmir Pashmina**  
**Registered GI Application No. – 46**

Application is made by, **M/s. Yendarkaar** Represented by Smt. Muzamil Kounsar at Lane 8, Pathan Colony, Zakura, Hazratbal, Srinagar – 190 006, Jammu & Kashmir, India dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

<table>
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<tr>
<th><strong>(A)</strong> Applicant</th>
<th>: M/s. Yendarkaar</th>
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<td><strong>(B)</strong> Address</td>
<td>M/s. Yendarkaar,</td>
</tr>
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<td>Lane 8, Pathan Colony, Zakura, Hazratbal, Srinagar – 190 006, Jammu &amp; Kashmir, India.</td>
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<td><strong>(D)</strong> Registered Geographical Indication</td>
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<td><strong>(G)</strong> Class</td>
<td>: 23, 24, 25</td>
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<td><strong>(H)</strong> Goods</td>
<td>Class 23 - Yarns and Threads, for textile use; Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers; Class 25 – Clothing</td>
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*---------*-------*---------*
Application is made by, **Shri. Zahoor Ahmad Mir** S/o Shri. Bashir Ahmad Mir at Aram Pora Nawakadal, Srinagar – 190 002, Jammu & Kashmir, India dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

| **(A) Applicant** | : Shri. Zahoor Ahmad Mir |
| **(C) Date of Authorised User Application** | : November 29, 2019 |
| **(D) Registered Geographical Indication** | : Kashmir Pashmina |
| **(E) Registered Proprietor** | : TAHAFUZ, Srinagar |
| **(G) Class** | : 23, 24, 25 |
| **(H) Goods** | : Class 23 - Yarns and Threads, for textile use; Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers; Class 25 – Clothing |

*--------*-------*---------*
G.I. Authorised User Application No. - 6143 in respect of Kashmir Pashmina
Registered GI Application No. – 46

Application is made by, **M/s. Fairshare Cashmere** Represented by Shri. Bilal Ahmad Kapra at Professor Colony Naseem Bagh, Srinagar – 190 006, Jammu & Kashmir, India dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Fairshare Cashmere

(B) Address : M/s. Fairshare Cashmere, Professor Colony Naseem Bagh, Srinagar – 190 006, Jammu & Kashmir, India.

(C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : Kashmir Pashmina

(E) Registered Proprietor : TAHAFUZ, Srinagar


(G) Class : 23, 24, 25

(H) Goods : Class 23 - Yarns and Threads, for textile use; Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers; Class 25 – Clothing
Application is made by, **Shri. Tariq Ahmad Mir** S/o Shri. Bashir Ahmad Mir at Aram Pora Nawakadal, Srinagar – 190 002, Jammu & Kashmir, India dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Tariq Ahmad Mir

(B) **Address** : Shri. Tariq Ahmad Mir, Aram Pora Nawakadal, Srinagar – 190 002, Jammu & Kashmir, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : Kashmir Pashmina

(E) **Registered Proprietor** : TAHAFUZ, Srinagar


(G) **Class** : 23, 24, 25

(H) **Goods** : Class 23 - Yarns and Threads, for textile use; Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers; Class 25 – Clothing

*--------*-------*---------*
Application is made by, **M/s. Cashmere Kani Novelties** Represented by Shri. Tariq Ahmad Mir at Aram Pora Nawakadal, Srinagar – 190 002, Jammu & Kashmir, India dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Cashmere Kani Novelties

(B) Address : M/s. Cashmere Kani Novelties, Aram Pora Nawakadal, Srinagar – 190 002, Jammu & Kashmir, India.

C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : **Kashmir Pashmina**

(E) Registered Proprietor : TAHAFUZ, Srinagar


(G) Class : 23, 24, 25

(H) Goods : Class 23 - Yarns and Threads, for textile use; Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers; Class 25 – Clothing

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GI Journal No. 128

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January 02, 2020
G.I. Authorised User Application No. - 6146 in respect of Kashmir Pashmina
Registered GI Application No. – 46

Application is made by, **M/s. Mir Arts** Represented by Shri, Naseer Ahmad Mir at Aram Pora Nawakadal, Srinagar – 190 002, Jammu & Kashmir, India dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Mir Arts

(B) **Address** : M/s. Mir Arts,
Aram Pora Nawakadal,
Srinagar – 190 002,
Jammu & Kashmir, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : Kashmir Pashmina

(E) **Registered Proprietor** : TAHAFUZ, Srinagar

(F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,
Nowshera, District: Srinagar – 190 011,
Jammu & Kashmir, India.

(G) **Class** : 23, 24, 25

(H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers;
Class 25 – Clothing

*-------*-------*-------*
Application is made by, **M/s. Peerzada Professionals** Represented by Shri. Peerzada Zakir Hussain at 146, Sir Syedabad Sector 01 Bemina, Srinagar – 190 018, Jammu & Kashmir, India dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Peerzada Professionals

(B) **Address** : M/s. Peerzada Professionals, 146, Sir Syedabad Sector 01 Bemina, Srinagar – 190 018, Jammu & Kashmir, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : Kashmir Pashmina

(E) **Registered Proprietor** : TAHAFUZ, Srinagar


(G) **Class** : 23, 24, 25

(H) **Goods** : Class 23 - Yarns and Threads, for textile use; Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers; Class 25 – Clothing

*--------*-------*---------*
G.I. Authorised User Application No. - 6150 in respect of Kashmir Sozani Craft
Registered GI Application No. – 48

Application is made by, **M/s. Reshi & Co** Represented by Shri. Ghulam Mohi-ud-din Reshi at Industrial Estate Zakura, Srinagar – 190 006, Jammu & Kashmir, India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Reshi & Co

(B) **Address** : M/s. Reshi & Co,
Industrial Estate Zakura,
Srinagar – 190 006,
Jammu & Kashmir, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : Kashmir Sozani Craft

(E) **Registered Proprietor** : TAHAFUZ, Srinagar

(F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,
Nowshera, District: Srinagar – 190 011,
Jammu & Kashmir, India

(G) **Class** : 26

(H) **Goods** : Class 26 - Sozani Embroidery performed on different Apparels fabrics;

*-------*-------*---------*

GI Journal No. 128 16 January 02, 2020
G.I. Authorised User Application No. - 6151 in respect of Kashmir Sozani Craft  
Registered GI Application No. – 48

Application is made by, **M/s. Yendarkaar** Represented by Smt. Muzamil Kounsar at Lane 8, Pathan Colony, Zakura, Hazratbal, Srinagar – 190 006, Jammu & Kashmir, India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Yendarkaar

(B) **Address** : M/s. Yendarkaar,  
Lane 8, Pathan Colony, Zakura, Hazratbal,  
Srinagar – 190 006,  
Jammu & Kashmir, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : **Kashmir Sozani Craft**

(E) **Registered Proprietor** : TAHAFUZ, Srinagar

(F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India

(G) **Class** : 26

(H) **Goods** : Class 26 - Sozani Embroidery performed on different Apparels fabrics;
G.I. Authorised User Application No. - 6152 in respect of Kashmir Sozani Craft
Registered GI Application No. – 48

Application is made by, Shri. Zahoor Ahmad Mir S/o Shri. Bashir Ahmad Mir at Aram Pora Nawakadal, Srinagar – 190 002, Jammu & Kashmir, India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Kashmir Sozani Craft under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Shri. Zahoor Ahmad Mir

(B) Address : Shri. Zahoor Ahmad Mir, Aram Pora Nawakadal, Srinagar – 190 002, Jammu & Kashmir, India.

C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : Kashmir Sozani Craft

(E) Registered Proprietor : TAHAFUZ, Srinagar


(G) Class : 26

(H) Goods : Class 26 - Sozani Embroidery performed on different Apparels fabrics;

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GI Journal No. 128 18 January 02, 2020
G.I. Authorised User Application No. - 6153 in respect of Kashmir Sozani Craft
Registered GI Application No. – 48

Application is made by, **M/s. Fairshare Cashmere** Represented by Shri. Bilal Ahmad Kapra at Professor Colony Naseem Bagh, Srinagar – 190 006, Jammu & Kashmir, India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Fairshare Cashmere

(B) **Address** : M/s. Fairshare Cashmere,
Professor Colony Naseem Bagh,
Srinagar – 190 006,
Jammu & Kashmir, India.

C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : Kashmir Sozani Craft

(E) **Registered Proprietor** : TAHAFUZ, Srinagar

(F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,
Nowshera, District: Srinagar – 190 011,
Jammu & Kashmir, India

(G) **Class** : 26

(H) **Goods** : Class 26 - Sozani Embroidery performed on different Apparels fabrics;
Application is made by, Shri. Tariq Ahmad Mir S/o Shri. Bashir Ahmad Mir at Aram Pora Nawakadal, Srinagar – 190 002, Jammu & Kashmir, India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Kashmir Sozani Craft under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Shri. Tariq Ahmad Mir

(B) Address : Shri. Tariq Ahmad Mir,
Aram Pora Nawakadal,
Srinagar – 190 002,
Jammu & Kashmir, India.

C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : Kashmir Sozani Craft

(E) Registered Proprietor : TAHAFUZ, Srinagar

(F) Address : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK, Nowshera, District: Srinagar – 190 011,
Jammu & Kashmir, India

(G) Class : 26

(H) Goods : Class 26 - Sozani Embroidery performed on different Apparels fabrics;

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G.I. Authorised User Application No. - 6155 in respect of Kashmir Sozani Craft
Registered GI Application No. – 48

Application is made by, **M/s. Cashmere Kani Novelties** Represented by Shri. Tariq Ahmad Mir at Aram Pora Nawakadal, Srinagar – 190 002, Jammu & Kashmir, India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Cashmere Kani Novelties

(B) **Address** : M/s. Cashmere Kani Novelties, Aram Pora Nawakadal, Srinagar – 190 002, Jammu & Kashmir, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : Kashmir Sozani Craft

(E) **Registered Proprietor** : TAHAFUZ, Srinagar

(F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007) C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK, Nowshera, District: Srinagar – 190 011, Jammu & Kashmir, India

(G) **Class** : 26

(H) **Goods** : Class 26 - Sozani Embroidery performed on different Apparels fabrics;
G.I. Authorised User Application No. - 6156 in respect of Kashmir Sozani Craft
Registered GI Application No. – 48

Application is made by, **M/s. Mir Arts** Represented by Shri, Naseer Ahmad Mir at Aram Pora Nawakadal, Srinagar – 190 002, Jammu & Kashmir, India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Mir Arts

(B) **Address** : M/s. Mir Arts,
Aram Pora Nawakadal,
Srinagar – 190 002,
Jammu & Kashmir, India.

C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : Kashmir Sozani Craft

(E) **Registered Proprietor** : TAHAFUZ, Srinagar

(F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,
Nowshera, District: Srinagar – 190 011,
Jammu & Kashmir, India

(G) **Class** : 26

(H) **Goods** : Class 26 - Sozani Embroidery performed on different Apparels fabrics;

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G.I. Authorised User Application No. - 6157 in respect of Kashmir Sozani Craft
Registered GI Application No. – 48

Application is made by, **M/s. Peerzada Professionals** Represented by Shri. Peerzada Zakir Hussain at 146, Sir Syedabad Sector 01 Bemina, Srinagar – 190 018, Jammu & Kashmir, India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

| (A) Applicant      | : M/s. Peerzada Professionals |
| (B) Address       | : M/s. Peerzada Professionals, 146, Sir Syedabad Sector 01 Bemina, Srinagar – 190 018, Jammu & Kashmir, India. |
| C) Date of Authorised User Application | : November 29, 2019 |
| (D) Registered Geographical Indication | : Kashmir Sozani Craft |
| (E) Registered Proprietor | : TAHAFUZ, Srinagar |
| (G) Class         | : 26 |
| (H) Goods         | : Class 26 - Sozani Embroidery performed on different Apparels fabrics; |

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G.I. Authorised User Application No. - 6133 in respect of Kani Shawl
Registered GI Application No. – 51

Application is made by, **M/s. Yendarkaar** Represented by Smt. Muzamil Kounsar, at Lane 8, Pathan Colony, Zakura, Hazratbal, Srinagar – 190 006, Jammu & Kashmir, India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No - 51 in respect of Shawls falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant: M/s. Yendarkaar

(B) Address: M/s. Yendarkaar,
Lane 8, Pathan Colony, Zakura, Hazratbal,
Srinagar – 190 006,
Jammu & Kashmir, India.

C) Date of Authorised User Application: November 29, 2019

(D) Registered Geographical Indication: Kani Shawl

(E) Registered Proprietor: TAHAFUZ, Srinagar

(F) Address: TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,
Nowshera, District: Srinagar – 190 011,
Jammu & Kashmir, India.

(G) Class: 25

(H) Goods: Class 25 – Shawls.

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GI Journal No. 128 24 January 02, 2020
G.I. Authorised User Application No. - 6134 in respect of Kani Shawl
Registered GI Application No. – 51

Application is made by, **Shri. Zahoor Ahmad Mir** S/o Shri. Bashir Ahmad Mir, at Aram Pora Nawakadal, Srinagar – 190 002, Jammu & Kashmir, India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No - 51 in respect of Shawls falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Zahoor Ahmad Mir

(B) **Address** : Shri. Zahoor Ahmad Mir, Aram Pora Nawakadal, Srinagar – 190 002, Jammu & Kashmir, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : Kani Shawl

(E) **Registered Proprietor** : TAHAFUZ, Srinagar


(G) **Class** : 25

(H) **Goods** : Class 25 – Shawls.

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G.I. Authorised User Application No. - 6135 in respect of Kani Shawl
Registered GI Application No. – 51

Application is made by, **M/s. Fairshare Cashmere** Represented by Shri. Bilal Ahmad Kapra, at Professor Colony Naseem Bagh, Srinagar – 190 006, Jammu & Kashmir, India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No - 51 in respect of Shawls falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Fairshare Cashmere

(B) **Address** : M/s. Fairshare Cashmere,
Professor Colony Naseem Bagh, Srinagar – 190 006,
Jammu & Kashmir, India.

C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : Kani Shawl

(E) **Registered Proprietor** : TAHAFUZ, Srinagar

(F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,
Nowshera, District: Srinagar – 190 011,
Jammu & Kashmir, India.

(G) **Class** : 25

(H) **Goods** : Class 25 – Shawls.

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G.I. Authorised User Application No. - 6136 in respect of Kani Shawl
Registered GI Application No. – 51

Application is made by, Shri. Tariq Ahmad Mir S/o Shri. Bashir Ahmad Mir, at Aram Pora Nawakadal, Srinagar – 190 002, Jammu & Kashmir, India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Kani Shawl under Application No - 51 in respect of Shawls falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Shri. Tariq Ahmad Mir

(B) Address : Shri. Tariq Ahmad Mir,
Aram Pora Nawakadal,
Srinagar – 190 002,
Jammu & Kashmir, India.

C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : Kani Shawl

(E) Registered Proprietor : TAHAFUZ, Srinagar

(F) Address : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,
Nowshera, District: Srinagar – 190 011,
Jammu & Kashmir, India.

(G) Class : 25

(H) Goods : Class 25 – Shawls.
G.I. Authorised User Application No. - 6137 in respect of Kani Shawl
Registered GI Application No. – 51

Application is made by, **M/s. Cashmere Kani Novelties** Represented by Shri. Tariq Ahmad Mir, at Aram Pora Nawakadal, Srinagar – 190 002, Jammu & Kashmir, India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No - 51 in respect of Shawls falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Cashmere Kani Novelties

(B) **Address** : M/s. Cashmere Kani Novelties,
Aram Pora Nawakadal,
Srinagar – 190 002,
Jammu & Kashmir, India.

C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : Kani Shawl

(E) **Registered Proprietor** : TAHAFUZ, Srinagar

(F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,
Nowshera, District: Srinagar – 190 011,
Jammu & Kashmir, India.

(G) **Class** : 25

(H) **Goods** : Class 25 – Shawls.

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G.I. Authorised User Application No. - 6138 in respect of Kani Shawl
Registered GI Application No. – 51

Application is made by, M/s. Mir Arts Represented by Shri, Naseer Ahmad Mir, at Aram Pora Nawakadal, Srinagar – 190 002, Jammu & Kashmir, India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Kani Shawl under Application No - 51 in respect of Shawls falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Mir Arts

(B) Address : M/s. Mir Arts,
Aram Pora Nawakadal,
Srinagar – 190 002,
Jammu & Kashmir, India.

C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : Kani Shawl

(E) Registered Proprietor : TAHAFUZ, Srinagar

(F) Address : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,
Nowshera, District: Srinagar – 190 011,
Jammu & Kashmir, India.

(G) Class : 25

(H) Goods : Class 25 – Shawls.

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G.I. Authorised User Application No. - 6139 in respect of Kani Shawl
Registered GI Application No. – 51

Application is made by, **M/s. Peerzada Professionals** Represented by Shri. Peerzada Zakir Hussain, at 146, Sir Syedabad Sector 01 Bemina, Srinagar – 190 018, Jammu & Kashmir, India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No - 51 in respect of Shawls falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Peerzada Professionals

(B) **Address** : M/s. Peerzada Professionals, 146, Sir Syedabad Sector 01 Bemina, Srinagar – 190 018, Jammu & Kashmir, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : Kani Shawl

(E) **Registered Proprietor** : TAHAFUZ, Srinagar


(G) **Class** : 25

(H) **Goods** : Class 25 – Shawls.

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G.I. Authorised User Application No. - 5990 in respect of Navalgund Durries
Registered GI Application No. – 61

Application is made by **Smt. Yashodha Shanu Morab** W/o Shri. Shanu Morab, at Kumbar Oni, Taluk: Navalgund, District: Dharwad – 582 208, Karnataka, India dated October 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navalgund Durries** under Application No - 61 in respect of Rugs Carpetsand Durries falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Smt. Yashodha Shanu Morab

(B) Address : Smt. Yashodha Shanu Morab,
Kumbar Oni, Taluk: Navalgund,
District: Dharwad – 582 208,
Karnataka, India.

(C) Date of Authorised User Application : October 23, 2019

(D) Registered Geographical Indication : Navalgund Durries

(E) Registered Proprietor : Development Commissioner (Handicrafts),
Ministry of Textiles,

(F) Address : Development Commissioner (Handicrafts),
Ministry of Textiles,
Government of India,
West Block No.7, R.K. Puram,
New Delhi, India.

(G) Class : 27

(H) Goods : Class 27 - Rugs Carpetsand Durries

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GI Journal No. 128
January 02, 2020
Application is made by Smt. Sushila Laxman Sonappanavar W/o Shri. Laxman Sonappanavar, at Akki Street, Near Jodi Anjney Temple, Taluk: Navalgund, District: Dharwad – 582 208, Karnataka, India dated October 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Navalgun Durries under Application No - 61 in respect of Rugs Carpetsand Durries falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

| (A) Applicant | : | Smt. Sushila Laxman Sonappanavar |
| : | : | : |
| (B) Address | : | Smt. Sushila Laxman Sonappanavar, Akki Street, Near Jodi Anjney Temple, Taluk: Navalgund, District: Dharwad – 582 208, Karnataka, India. |
| : | : | : |
| (C) Date of Authorised User Application | : | October 23, 2019 |
| : | : | : |
| (D) Registered Geographical Indication | : | Navalgun Durries |
| : | : | : |
| (E) Registered Proprietor | : | Development Commissioner (Handicrafts), Ministry of Textiles, |
| : | : | : |
| (F) Address | : | Development Commissioner (Handicrafts), Ministry of Textiles, Government of India, West Block No.7, R.K. Puram, New Delhi, India. |
| : | : | : |
| (G) Class | : | 27 |
| : | : | : |
| (H) Goods | : | Class 27 - Rugs Carpetsand Durries |

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G.I. Authorised User Application No. - 5992 in respect of Navalgund Durries
Registered GI Application No. – 61

Application is made by Smt. Fatimabanu Tahasildar W/o Shri. Imamsab Tahasildar, at Kumbar Oni, Taluk: Navalgund, District: Dharwad – 582 208, Karnataka, India dated October 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Navalgund Durries under Application No - 61 in respect of Rugs Carpetsand Durries falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Smt. Fatimabanu Tahasildar

(B) Address : Smt. Fatimabanu Tahasildar,
Kumbar Oni, Taluk: Navalgund,
District: Dharwad – 582 208,
Karnataka, India.

(C) Date of Authorised User Application : October 23, 2019

(D) Registered Geographical Indication : Navalgund Durries

(E) Registered Proprietor : Development Commissioner (Handicrafts), Ministry of Textiles,

(F) Address : Development Commissioner (Handicrafts),
Ministry of Textiles,
Government of India,
West Block No.7, R.K. Puram,
New Delhi, India.

(G) Class : 27

(H) Goods : Class 27 - Rugs Carpetsand Durries

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G.I. Authorised User Application No. - 5993 in respect of Navalgund Durries
Registered GI Application No. – 61

Application is made by Smt. Mamta Shoukatali Jamakhan W/o Shri. Shoukatali Jamakhan, at Jamakhan Galli, Taluk: Navalgund, District: Dharwad – 582 208, Karnataka, India dated October 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Navalgund Durries under Application No - 61 in respect of Rugs Carpetsand Durries falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Smt. Mamta Shoukatali Jamakhan

(B) Address : Smt. Mamta Shoukatali Jamakhan, Jamakhan Galli, Taluk: Navalgund, District: Dharwad – 582 208, Karnataka, India.

(C) Date of Authorised User Application : October 23, 2019

(D) Registered Geographical Indication : Navalgund Durries

(E) Registered Proprietor : Development Commissioner (Handicrafts), Ministry of Textiles,

(F) Address : Development Commissioner (Handicrafts), Ministry of Textiles, Government of India, West Block No.7, R.K. Puram, New Delhi, India.

(G) Class : 27

(H) Goods : Class 27 - Rugs Carpetsand Durries

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Application is made by **Smt. Naziya Makandar** W/o Shri. Imtiyazahmed Makandar, at Taluk: Navalgund, District: Dharwad – 582 208, Karnataka, India dated October 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navalgund Durries** under Application No - 61 in respect of Rugs Carpetsand Durries falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

**A) Applicant** : Smt. Naziya Makandar

**B) Address** : Smt. Naziya Makandar,
Taluk: Navalgund,
District: Dharwad – 582 208,
Karnataka, India.

**C) Date of Authorised User Application** : October 23, 2019

**D) Registered Geographical Indication** : **Navalgund Durries**

**E) Registered Proprietor** : Development Commissioner (Handicrafts),
Ministry of Textiles,

**F) Address** : Development Commissioner (Handicrafts),
Ministry of Textiles,
Government of India,
West Block No.7, R.K. Puram,
New Delhi, India.

**G) Class** : 27

**H) Goods** : Class 27 - Rugs Carpetsand Durries

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Application is made by Smt. Mamatajbegam J. Umachagi, at Pujar Street, Taluk: Navalgund, District: Dharwad – 582 208, Karnataka, India dated October 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Navalgund Durries under Application No - 61 in respect of Rugs Carpets and Durries falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Smt. Mamatajbegam J. Umachagi

(B) Address : Smt. Mamatajbegam J. Umachagi, Pujar Street, Taluk: Navalgund, District: Dharwad – 582 208, Karnataka, India.

(C) Date of Authorised User Application : October 23, 2019

(D) Registered Geographical Indication : Navalgund Durries

(E) Registered Proprietor : Development Commissioner (Handicrafts), Ministry of Textiles,

(F) Address : Development Commissioner (Handicrafts), Ministry of Textiles, Government of India, West Block No.7, R.K. Puram, New Delhi, India.

(G) Class : 27

(H) Goods : Class 27 - Rugs Carpets and Durries

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Application is made by Smt. Gangavva Shivappa Dodamani, W/o Shri. Shivappa Dodamani, at Manjunathnagar, Taluk: Navalgund, District: Dharwad – 582 208, Karnataka, India dated October 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Navalgund Durries under Application No - 61 in respect of Rugs Carpetsand Durries falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Smt. Gangavva Shivappa Dodamani

(B) Address : Smt. Gangavva Shivappa Dodamani, Manjunathnagar, Taluk: Navalgund, District: Dharwad – 582 208, Karnataka, India.

(C) Date of Authorised User Application : October 23, 2019

(D) Registered Geographical Indication : Navalgund Durries

(E) Registered Proprietor : Development Commissioner (Handicrafts), Ministry of Textiles,

(F) Address : Development Commissioner (Handicrafts), Ministry of Textiles, Government of India, West Block No.7, R.K. Puram, New Delhi, India.

(G) Class : 27

(H) Goods : Class 27 - Rugs Carpetsand Durries

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G.I. Authorised User Application No. - 5997 in respect of Navalgun Durries
Registered GI Application No. – 61

Application is made by Smt. Ramatabi Kutubuddin Patavegar W/o Shri. Kutubuddin Patavegar, at Jamakhan Galli, Taluk: Navalgun, District: Dharwad – 582 208, Karnataka, India dated October 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Navalgun Durries under Application No - 61 in respect of Rugs Carpetsand Durries falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Smt. Ramatabi Kutubuddin Patavegar

(B) Address : Smt. Ramatabi Kutubuddin Patavegar,
Jamakhan Galli, Taluk: Navalgun,
District: Dharwad – 582 208,
Karnataka, India.

(C) Date of Authorised User Application : October 23, 2019

(D) Registered Geographical Indication : Navalgun Durries

(E) Registered Proprietor : Development Commissioner (Handicrafts), Ministry of Textiles,

(F) Address : Development Commissioner (Handicrafts), Ministry of Textiles, Government of India, West Block No.7, R.K. Puram, New Delhi, India.

(G) Class : 27

(H) Goods : Class 27 - Rugs Carpetsand Durries

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G.I. Authorised User Application No. - 5998 in respect of Navalgund Durries
Registered GI Application No. – 61

Application is made by Smt. Huligevva Bharamappa Kataraki W/o Shri. Bharamappa Kataraki, at Manjunath Nagar, Taluk: Navalgund, District: Dharwad – 582 208, Karnataka, India dated October 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navalgund Durries** under Application No - 61 in respect of Rugs Carpets and Durries falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Smt. Huligevva Bharamappa Kataraki

(B) **Address** : Smt. Huligevva Bharamappa Kataraki,
Manjunath Nagar, Taluk: Navalgund,
District: Dharwad – 582 208,
Karnataka, India.

(C) **Date of Authorised User Application** : October 23, 2019

(D) **Registered Geographical Indication** : **Navalgund Durries**

(E) **Registered Proprietor** : Development Commissioner (Handicrafts),
Ministry of Textiles,

(F) **Address** : Development Commissioner (Handicrafts),
Ministry of Textiles,
Government of India,
West Block No.7, R.K. Puram,
New Delhi, India.

(G) **Class** : 27

(H) **Goods** : Class 27 - Rugs Carpets and Durries

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GI Journal No. 128
GI Journal No. 128
39
January 02, 2020
G.I. Authorised User Application No. - 5999 in respect of Navalgund Durries  
Registered GI Application No. – 61

Application is made by **Smt. Rubina Khwajabandanawaz Devaridu** W/o Shri. Khwajabandanawaz Devaridu, at Kumbar Oni, Taluk: Navalgund, District: Dharwad – 582 208, Karnataka, India dated October 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navalgund Durries** under Application No - 61 in respect of Rugs Carpets and Durries falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Smt. Rubina Khwajabandanawaz Devaridu

(B) **Address** : Smt. Rubina Khwajabandanawaz Devaridu, Kumbar Oni, Taluk: Navalgund, District: Dharwad – 582 208, Karnataka, India.

(C) **Date of Authorised User Application** : October 23, 2019

(D) **Registered Geographical Indication** : **Navalgund Durries**

![Navalgund Durries](image)

(E) **Registered Proprietor** : Development Commissioner (Handicrafts), Ministry of Textiles,

(F) **Address** : Development Commissioner (Handicrafts), Ministry of Textiles, Government of India, West Block No.7, R.K. Puram, New Delhi, India.

(G) **Class** : 27

(H) **Goods** : Class 27 - Rugs Carpets and Durries

*--------*-------*---------*
Application is made by **Smt. Shantamma Mouneshwar Kataraki** W/o Shri. Mouneshwar Kataraki, at Manjunath Nagar, Taluk: Navalgund, District: Dharwad – 582 208, Karnataka, India dated October 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navalgund Durries** under Application No - 61 in respect of Rugs Carpetsand Durries falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Smt. Shantamma Mouneshwar Kataraki

(B) **Address** : Smt. Shantamma Mouneshwar Kataraki, Manjunath Nagar, Taluk: Navalgund, District: Dharwad – 582 208, Karnataka, India.

(C) **Date of Authorised User Application** : October 23, 2019

(D) **Registered Geographical Indication** : **Navalgund Durries**

(E) **Registered Proprietor** : Development Commissioner (Handicrafts), Ministry of Textiles,

(F) **Address** : Development Commissioner (Handicrafts), Ministry of Textiles, Government of India, West Block No.7, R.K. Puram, New Delhi, India.

(G) **Class** : 27

(H) **Goods** : Class 27 - Rugs Carpetsand Durries

*---------*--------*---------*
G.I. Authorised User Application No. - 6027 in respect of Molakalmuru Sarees
Registered GI Application No. – 77

Application is made by, **M/s Srinath Silks & Sarees** Represented by Shri. Thippeswamy D.N at M. G. Road, Near Mutton Market, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Molakalmuru Sarees** under Application No - 77 in respect of Sarees falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s Srinath Silks & Sarees

(B) **Address** : M/s Srinath Silks & Sarees,
M. G. Road, Near Mutton Market, Molakalmuru,
District: Chitradurga – 577 535,
Karnataka, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : Molakalmuru Sarees

(E) **Registered Proprietor** : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka

(F) **Address** : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka, No. 14/3A, 3rd Floor, R.P. Building, Nrupatunga Road, Bangalore – 560001,
Karnataka, India

(G) **Class** : 24

(H) **Goods** : Class 24 - Sarees
G.I. Authorised User Application No. - 6028 in respect of Molakalmuru Sarees
Registered GI Application No. – 77

Application is made by, **M/s. Kanaka Silk’s & Sarees** Represented by Shri. K. Rajashekhar at L.B. Road, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Molakalmuru Sarees** under Application No - 77 in respect of Sarees falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

<table>
<thead>
<tr>
<th>(A)</th>
<th>Applicant</th>
<th>:</th>
<th>M/s. Kanaka Silk's &amp; Sarees</th>
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<tbody>
<tr>
<td>(B)</td>
<td>Address</td>
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<td>M/s. Kanaka Silk's &amp; Sarees, L.B. Road, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India.</td>
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<td>(E)</td>
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<tr>
<td>(H)</td>
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<td>Class 24 - Sarees</td>
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*--------*-------*---------*
Application is made by, **Shri. D G. Nagendra** S/o Shri. D S. Govinda Raju at Mubarak Mohalla, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India, dated December 09, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Molakalmuru Sarees** under Application No - 77 in respect of Sarees falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

<table>
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<tr>
<th>(A) Applicant</th>
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<td>District: Chitradurga – 577 535,</td>
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<td>(F) Address</td>
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G.I. Authorised User Application No. - 6183 in respect of Molakalmuru Sarees
Registered GI Application No. – 77

Application is made by, Shri. K T. Markandeya S/o Shri K A. Thyagaraj at Khaji Mohalla, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India, dated December 09, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Molakalmuru Sarees under Application No - 77 in respect of Sarees falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Shri. K T. Markandeya

(B) Address : Shri. K T. Markandeya,
Khaji Mohalla, Molakalmuru,
District: Chitradurga – 577 535,
Karnataka, India.

C) Date of Authorised User Application : December 09, 2019

(D) Registered Geographical Indication : Molakalmuru Sarees

(E) Registered Proprietor : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka

(F) Address : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka,
No. 14/3A, 3rd Floor, R.P. Building, Nrupatunga Road,
Bangalore – 560001,
Karnataka, India

(G) Class : 24

(H) Goods : Class 24 - Sarees

*--------*-------*---------*
Application is made by, **Shri. V G. Anantha Raju** S/o Shri. Vaddi Gopal at MG Road, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India, dated December 09, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Molakalmuru Sarees** under Application No. 77 in respect of Sarees falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

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<th>(A) Applicant</th>
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<td>(B) Address</td>
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<td>: The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka</td>
</tr>
<tr>
<td>(F) Address</td>
<td>: The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka, No. 14/3A, 3rd Floor, R.P. Building, Nrupatunga Road, Bangalore – 560001, Karnataka, India</td>
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G.I. Authorised User Application No. - 6185 in respect of Molakalmuru Sarees
Registered GI Application No. – 77

Application is made by, Shri. V A. Rajashekhara S/o Shri. Anjineyalu at Maruthi Badavane, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India, dated December 09, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Molakalmuru Sarees under Application No - 77 in respect of Sarees falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Shri. V A. Rajashekhara
(B) Address : Shri. V A. Rajashekhara,
Maruthi Badavane, Molakalmuru,
District: Chitradurga – 577 535,
Karnataka, India.

C) Date of Authorised User Application : December 09, 2019

(D) Registered Geographical Indication : Molakalmuru Sarees

(E) Registered Proprietor : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka

(F) Address : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka,
No. 14/3A, 3rd Floor, R.P. Building, Nrupatunga Road,
Bangalore – 560001,
Karnataka, India

(G) Class : 24

(H) Goods : Class 24 - Sarees

*--------*-------*---------*
Application is made by, **Shri. G V. Narashimha Swamy** S/o Shri. Late. Venkataswamy at Bharamappana Katte, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India, dated December 09, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Molakalmuru Sarees** under Application No - 77 in respect of Sarees falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. G V. Narashimha Swamy  
(B) **Address** : Shri. G V. Narashimha Swamy, Bharamappana Katte, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India.  
(C) **Date of Authorised User Application** : December 09, 2019  
(D) **Registered Geographical Indication** : Molakalmuru Sarees  
(E) **Registered Proprietor** : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka  
(F) **Address** : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka, No. 14/3A, 3rd Floor, R.P. Building, Nrupatunga Road, Bangalore – 560001, Karnataka, India  
(G) **Class** : 24  
(H) **Goods** : Class 24 - Sarees

*________*________*________*
G.I. Authorised User Application No. - 6187 in respect of Molakalmuru Sarees
Registered GI Application No. – 77

Application is made by, Shri. K P. Mohan Babu S/o Shri K S. Prakash, Bhagya Jyothi Nagara, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India, dated December 09, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Molakalmuru Sarees under Application No - 77 in respect of Sarees falling in Class 24 is hereby advertised as accepted under subsection (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Shri. K P. Mohan Babu

(B) Address : Shri. K P. Mohan Babu, Bhagya Jyothi Nagara, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India.

(C) Date of Authorised User Application : December 09, 2019

(D) Registered Geographical Indication : Molakalmuru Sarees

(E) Registered Proprietor : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka

(F) Address : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka, No. 14/3A, 3rd Floor, R.P. Building, Nrupatunga Road, Bangalore – 560001, Karnataka, India

(G) Class : 24

(H) Goods : Class 24 - Sarees

*________* __________*________*
G.I. Authorised User Application No. - 6188 in respect of Molakalmuru Sarees
Registered GI Application No. – 77

Application is made by, Shri. K N. Govinda Raju S/o Shri. Late. K A Namadeva at Bhagya Jyothi Nagara, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India, dated December 09, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Molakalmuru Sarees under Application No - 77 in respect of Sarees falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Shri. K N. Govinda Raju

(B) Address : Shri. K N. Govinda Raju,
Bhagya Jyothi Nagara, Molakalmuru,
District: Chitradurga – 577 535,
Karnataka, India.

C) Date of Authorised User Application : December 09, 2019

(D) Registered Geographical Indication : Molakalmuru Sarees

(E) Registered Proprietor : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka

(F) Address : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka,
No. 14/3A, 3rd Floor, R.P. Building, Nrupatunga Road,
Bangalore – 560001,
Karnataka, India

(G) Class : 24

(H) Goods : Class 24 - Sarees

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Application is made by, **Shri. Nagaraja** S/o Shri. Ningaiah at Kote Badavane, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India, dated December 09, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Molakalmuru Sarees** under Application No - 77 in respect of Sarees falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Shri. Nagaraja

(B) Address : Shri. Nagaraja,
Kote Badavane, Molakalmuru,
District: Chitradurga – 577 535,
Karnataka, India.

C) Date of Authorised User Application : December 09, 2019

(D) Registered Geographical Indication : Molakalmuru Sarees

(E) Registered Proprietor : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka

(F) Address : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka, No. 14/3A, 3rd Floor, R.P. Building, Nrupatunga Road, Bangalore – 560001,
Karnataka, India

(G) Class : 24

(H) Goods : Class 24 - Sarees

*--------*-------*---------*
Application is made by, **Shri. K J. Anil Kumar** S/o Shri. Jagadesh at Bhovi Colony, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India, dated December 09, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Molakalmuru Sarees** under Application No - 77 in respect of Sarees falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. K J. Anil Kumar

(B) **Address** : Shri. K J. Anil Kumar, Bhovi Colony, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India.

C) **Date of Authorised User Application** : December 09, 2019

(D) **Registered Geographical Indication** : Molakalmuru Sarees

(E) **Registered Proprietor** : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka

(F) **Address** : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka, No. 14/3A, 3rd Floor, R.P. Building, Nrupatunga Road, Bangalore – 560001, Karnataka, India

(G) **Class** : 24

(H) **Goods** : Class 24 - Sarees

*--------*-------*---------*
G.I. Authorised User Application No. - 6191 in respect of Molakalmuru Sarees
Registered GI Application No. – 77

Application is made by, **Shri. Anantha Padhmanabha** S/o Shri. Devadas at Davalapana Bedhi, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India, dated December 09, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Molakalmuru Sarees** under Application No - 77 in respect of Sarees falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Shri. Anantha Padhmanabha

(B) Address : Shri. Anantha Padhmanabha,
Davalapana Bedhi, Molakalmuru,
District: Chitradurga – 577 535,
Karnataka, India.

C) Date of Authorised User Application : December 09, 2019

(D) Registered Geographical Indication : Molakalmuru Sarees

(E) Registered Proprietor : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka

(F) Address : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka, No. 14/3A, 3rd Floor, R.P. Building, Nrupatunga Road, Bangalore – 560001,
Karnataka, India

(G) Class : 24

(H) Goods : Class 24 - Sarees

*--------*-------*---------*
Application is made by, **Smt. G. Rajeshwari** W/o Shri. G S. Basavaraja at Davalapana Bedhi, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India, dated December 09, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Molakalmuru Sarees** under Application No - 77 in respect of Sarees falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

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<tr>
<th>(A) Applicant</th>
<th>: Smt. G. Rajeshwari</th>
</tr>
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<tr>
<td>(B) Address</td>
<td>Smt. G. Rajeshwari, Davalapana Bedhi, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India.</td>
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G.I. Authorised User Application No. - 6193 in respect of Molakalmuru Sarees
Registered GI Application No. – 77

Application is made by, **Shri. G S. Basavaraja** S/o Shri. G Sharanappa at Davalapanah Bedhi, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India, dated December 09, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Molakalmuru Sarees** under Application No - 77 in respect of Sarees falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

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<tr>
<th>(A) Applicant</th>
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<th>Shri. G S. Basavaraja</th>
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<td>The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka</td>
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<tr>
<td>(F) Address</td>
<td>:</td>
<td>The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka, No. 14/3A, 3rd Floor, R.P. Building, Nrupatunga Road, Bangalore – 560001, Karnataka, India</td>
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G.I. Authorised User Application No. - 6194 in respect of Molakalmuru Sarees
Registered GI Application No. – 77

Application is made by, **Smt. G A. Nethravathi W/o Shri. G M Ashok** at Bhagya Jyothi Nagar, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India, dated December 09, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Molakalmuru Sarees** under Application No - 77 in respect of Sarees falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Smt. G A. Nethravathi

(B) **Address** :
Smt. G A. Nethravathi,
Bhagya Jyothi Nagar, Molakalmuru,
District: Chitradurga – 577 535,
Karnataka, India.

(C) **Date of Authorised User Application** : December 09, 2019

(D) **Registered Geographical Indication** : Molakalmuru Sarees

(E) **Registered Proprietor** :
The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka

(F) **Address** :
The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka,
No. 14/3A, 3rd Floor, R.P. Building, Nrupatunga Road,
Bangalore – 560001,
Karnataka, India

(G) **Class** : 24

(H) **Goods** :
Class 24 - Sarees

*--------*-------*---------*
Application is made by, **Shri. H N. Srinivasa** S/o Shri Nagaraja at No. 1915, Maruthi Badavane, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India, dated December 09, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Molakalmuru Sarees** under Application No - 77 in respect of Sarees falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

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<td><strong>(A)</strong> Applicant</td>
<td>:</td>
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</tr>
<tr>
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<td>:</td>
<td>December 09, 2019</td>
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G.I. Authorised User Application No. - 6196 in respect of Molakalmuru Sarees
Registered GI Application No. – 77

Application is made by, **Smt. Gunavathi** W/o Shri. Anantha Padhmanabha at Davalapana Bedhi, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India, dated December 09, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Molakalmuru Sarees** under Application No - 77 in respect of Sarees falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

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</tr>
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<td>(B)</td>
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<td>: Smt. Gunavathi, Davalapana Bedhi, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India.</td>
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<td>: December 09, 2019</td>
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<td>(F)</td>
<td>Address</td>
<td>: The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka, No. 14/3A, 3rd Floor, R.P. Building, Nrupatunga Road, Bangalore – 560001, Karnataka, India</td>
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G.I. Authorised User Application No. - 6197 in respect of Molakalmuru Sarees  
Registered GI Application No. – 77

Application is made by, **Shri. K S. Vittoba** S/o Shri. Sidhappa at No. 135, Panduranga Swamy Temple Road, Davalapana Bedhi, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India, dated December 09, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Molakalmuru Sarees** under Application No - 77 in respect of Sarees falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. K S. Vittoba

(B) **Address** : Shri. K S. Vittoba,  
No. 135, Panduranga Swamy Temple Road,  
Davalapana Bedhi, Molakalmuru,  
District: Chitradurga – 577 535,  
Karnataka, India.

(C) **Date of Authorised User Application** : December 09, 2019

(D) **Registered Geographical Indication** : Molakalmuru Sarees

(E) **Registered Proprietor** : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka

(F) **Address** : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka,  
No. 14/3A, 3rd Floor, R.P. Building, Nrupatunga Road,  
Bangalore – 560001,  
Karnataka, India

(G) **Class** : 24

(H) **Goods** : Class 24 - Sarees

*---------*-------*---------*
Application is made by, **Shri. J Jayaprakash** S/o Shri. Durugappa at Dodda Pete Road, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India, dated December 09, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Molakalmuru Sarees** under Application No - 77 in respect of Sarees falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. J Jayaprakash

(B) **Address** : Shri. J Jayaprakash,
Dodda Pete Road, Molakalmuru,
District: Chitradurga – 577 535,
Karnataka, India.

C) **Date of Authorised User Application** : December 09, 2019

(D) **Registered Geographical Indication** : Molakalmuru Sarees

(E) **Registered Proprietor** : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka

(F) **Address** : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka,
No. 14/3A, 3rd Floor, R.P. Building, Nrupatunga Road,
Bangalore – 560001,
Karnataka, India

(G) **Class** : 24

(H) **Goods** : Class 24 - Sarees

*--------*-------*---------*
Application is made by, **Shri. Jinde Manjunatha** S/o Shri. Jinde Nagaraja at No. 49, Anjineya Temple Road, Maruthi Badavane, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India, dated December 09, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Molakalmuru Sarees** under Application No - 77 in respect of Sarees falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Jinde Manjunatha

(B) **Address** : Shri. Jinde Manjunatha,
No. 49, Anjineya Temple Road,
Maruthi Badavane, Molakalmuru,
District: Chitradurga – 577 535,
Karnataka, India.

C) **Date of Authorised User Application** : December 09, 2019

(D) **Registered Geographical Indication** : Molakalmuru Sarees

(E) **Registered Proprietor** : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka

(F) **Address** : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka,
No. 14/3A, 3rd Floor, R.P. Building, Nrupatunga Road,
Bangalore – 560001,
Karnataka, India

(G) **Class** : 24

(H) **Goods** : Class 24 - Sarees

*-------*-------*---------*
G.I. Authorised User Application No. - 6200 in respect of Molakalmuru Sarees
Registered GI Application No. – 77

Application is made by, Shri. S G. Saibaba S/o Shri. Sarode Gopala Rao at No. 50, Near Maheshwari Temple, Davalapana Bedhi, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India, dated December 09, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Molakalmuru Sarees under Application No - 77 in respect of Sarees falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Shri. S G. Saibaba

(B) Address : Shri. S G. Saibaba,
No. 50, Near Maheshwari Temple,
Davalapana Bedhi, Molakalmuru,
District: Chitradurga – 577 535,
Karnataka, India.

C) Date of Authorised User Application : December 09, 2019

(D) Registered Geographical Indication : Molakalmuru Sarees

(E) Registered Proprietor : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka

(F) Address : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka, No. 14/3A, 3rd Floor, R.P. Building, Nrupatunga Road, Bangalore – 560001, Karnataka, India

(G) Class : 24

(H) Goods : Class 24 - Sarees
Application is made by, **Shri. Sakre Ramachandra** S/o Shri. Sakre Thippanna at Bharamappana Katte, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India, dated December 09, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Molakalmuru Sarees** under Application No - 77 in respect of Sarees falling in Class 24 is hereby advertised as accepted under subsection (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Sakre Ramachandra

(B) **Address** : Shri. Sakre Ramachandra, Bharamappana Katte, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India.

(C) **Date of Authorised User Application** : December 09, 2019

(D) **Registered Geographical Indication** : Molakalmuru Sarees

(E) **Registered Proprietor** : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka

(F) **Address** : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka, No. 14/3A, 3rd Floor, R.P. Building, Nrupatunga Road, Bangalore – 560001, Karnataka, India

(G) **Class** : 24

(H) **Goods** : Class 24 - Sarees

*-------*-------*---------*
G.I. Authorised User Application No. - 6202 in respect of Molakalmuru Sarees
Registered GI Application No. – 77

Application is made by, Shri. J Thukaram S/o Shri. Jinde Nagaraja at No. 49, Anjineya Temple Road, Maruthi Badavane, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India, dated December 09, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Molakalmuru Sarees under Application No - 77 in respect of Sarees falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Shri. J Thukaram

(B) Address : Shri. J Thukaram,
No. 49, Anjineya Temple Road,
Maruthi Badavane, Molakalmuru,
District: Chitradurga – 577 535,
Karnataka, India.

C) Date of Authorised User Application : December 09, 2019

(D) Registered Geographical Indication : Molakalmuru Sarees

(E) Registered Proprietor : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka

(F) Address : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka, No. 14/3A, 3rd Floor, R.P. Building, Nrupatunga Road, Bangalore – 560001, Karnataka, India

(G) Class : 24

(H) Goods : Class 24 - Sarees

*--------*-------*---------*
G.I. Authorised User Application No. - 6203 in respect of Molakalmuru Sarees
Registered GI Application No. – 77

Application is made by, Shri. Jinde Nagaraja S/o Shri Jinde Onkarappa at No. 49, Anjineya Temple Road, Maruthi Badavane, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India, dated December 09, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Molakalmuru Sarees under Application No - 77 in respect of Sarees falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Shri. Jinde Nagaraja

(B) Address : Shri. Jinde Nagaraja,
No. 49, Anjineya Temple Road,
Maruthi Badavane, Molakalmuru,
District: Chitradurga – 577 535,
Karnataka, India.

(C) Date of Authorised User Application : December 09, 2019

(D) Registered Geographical Indication : Molakalmuru Sarees

(E) Registered Proprietor : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka

(F) Address : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka, No. 14/3A, 3rd Floor, R.P. Building, Nrupatunga Road, Bangalore – 560001, Karnataka, India

(G) Class : 24

(H) Goods : Class 24 - Sarees

*--------*-------*---------*
G.I. Authorised User Application No. - 6204 in respect of Molakalmuru Sarees
Registered GI Application No. – 77

Application is made by, Sri Raghavendra Swamy Reshme Kaimagga Nekarara Sahakara Sangha at 460/390, Doddapete Main Road, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India, dated December 09, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Molakalmuru Sarees under Application No - 77 in respect of Sarees falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Sri Raghavendra Swamy Reshme Kaimagga Nekarara Sahakara Sangha

(B) Address : Sri Raghavendra Swamy Reshme Kaimagga Nekarara Sahakara Sangha, 460/390, Doddapete Main Road, Molakalmuru, District: Chitradurga – 577 535, Karnataka, India.

C) Date of Authorised User Application : December 09, 2019

(D) Registered Geographical Indication : Molakalmuru Sarees

(E) Registered Proprietor : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka

(F) Address : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka, No. 14/3A, 3rd Floor, R.P. Building, Nrupatunga Road, Bangalore – 560001, Karnataka, India

(G) Class : 24

(H) Goods : Class 24 - Sarees

*--------*-------*---------*
G.I. Authorised User Application No. - 6205 in respect of Molakalmuru Sarees
Registered GI Application No. – 77

Application is made by, **M/s. Molakalmuru Silk Handloom Weavers Co-operative Production & Sales Society Limited** at Molakalmuru, District: Chitradurga – 577 535, Karnataka, India, dated December 09, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Molakalmuru Sarees** under Application No - 77 in respect of Sarees falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Molakalmuru Silk Handloom Weavers Co-operative Production & Sales Society Limited

(B) **Address** : M/s. Molakalmuru Silk Handloom Weavers Co-operative Production & Sales Society Limited,
Molakalmuru, District: Chitradurga – 577 535,
Karnataka, India.

(C) **Date of Authorised User Application** : December 09, 2019

(D) **Registered Geographical Indication** : Molakalmuru Sarees

(E) **Registered Proprietor** : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka

(F) **Address** : The Commissioner for Textile, Development and Director Of Handlooms and Textiles, Government of Karnataka,
No. 14/3A, 3rd Floor, R.P. Building, Nrupatunga Road,
Bangalore – 560001,
Karnataka, India

(G) **Class** : 24

(H) **Goods** : Class 24 - Sarees

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G.I. Authorised User Application No. - 6029 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, M/s. G. Abdul Rahman & Company Represented by Shri. G. Mohammed Ameen, at No. 252, C. Abdul Hakeem Road, Melvisharam – 632 509, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication East India Leather under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. G. Abdul Rahman & Company

(B) Address : M/s. G. Abdul Rahman & Company,
No. 252, C. Abdul Hakeem Road,
Melvisharam – 632 509, District: Vellore,
Tamil Nadu, India.

(C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : East India Leather

(E) Registered Proprietor : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) Address : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.

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G.I. Authorised User Application No. - 6030 in respect of East India Leather  
Registered GI Application No. – 95

Application is made by, **M/s. Hafeez Leathers** Represented by Shri. S. Abdul Hafeez, at #206, Hakeem Road, Melvisharam – 632 509, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

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<th>(A) Applicant</th>
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| (B) Address   | : M/s. Hafeez Leathers,  
#206, Hakeem Road, Melvisharam – 632 509,  
District: Vellore,  
Tamil Nadu, India. |
| (C) Date of Authorised User Application | : November 29, 2019 |
| (D) Registered Geographical Indication | : East India Leather |
| (E) Registered Proprietor | : 1. The Trichy Tanners Association Society,  
2. The Dindigul Tanners Association Society |
| (F) Address | : 1. The Trichy Tanners Association Society,  
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,  
Tamil Nadu, India  
2. The Dindigul Tanners Association Society,  
Registration No. 38/85, No. 227/86,  
B-Madurai Road, Begambur, Dindigul,  
Tamil Nadu, India |
| (G) Class | : 18 |
| (H) Goods | : Class 18 – Leather. |
G.I. Authorised User Application No. - 6031 in respect of East India Leather
Registered Gi Application No. – 95

Application is made by, **M/s. Karson Leather Exports** Represented by Shri. K. Atheeq Ahmed, at No. 141, M.B.T. Road, Ranipet – 632 401, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Karson Leather Exports

(B) Address : M/s. Karson Leather Exports,
No. 141, M.B.T. Road, Ranipet – 632 401,
District: Vellore,
Tamil Nadu, India.

C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : East India Leather

(E) Registered Proprietor : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) Address : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.

*--------*-------*---------*
GI Journal No. 128 70 January 02, 2020
G.I. Authorised User Application No. - 6032 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. R.V. Varadiah & Bros** Represented by Shri. A. P. Dhena, at No. 30, Pinji Road, Ranipet – 632 401, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

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<th>M/s. R.V. Varadiah &amp; Bros</th>
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<td>(B) Address</td>
<td>M/s. R.V. Varadiah &amp; Bros, No. 30, Pinji Road, Ranipet – 632 401, District: Vellore, Tamil Nadu, India.</td>
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<td>(E) Registered Proprietor</td>
<td>1. The Trichy Tanners Association Society, 2. The Dindigul Tanners Association Society</td>
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<td>(F) Address</td>
<td>1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India 2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India</td>
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GI Journal No. 128 71 January 02, 2020
G.I. Authorised User Application No. - 6033 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. C.A. Tanning Company** Represented by Shri. C. Ashfaq Ahmed, at No. 254, C.Abdul Hakeem Road, Melvisharam – 632 509, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. C.A. Tanning Company

(B) **Address** : M/s. C.A. Tanning Company,
No. 254, C.Abdul Hakeem Road, Melvisharam – 632 509,
District: Vellore,
Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : East India Leather

(E) **Registered Proprietor** :
1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address** :
1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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G.I. Authorised User Application No. - 6034 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Amjad Finished Leather Company** Represented by Shri. C. Asad Ahmed, at S.F. No. 299, 303/2 & 304/2, No. 110, Ambur High Road, Pernambut – 635 810, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Amjad Finished Leather Company

(B) **Address** :
M/s. Amjad Finished Leather Company,
S.F. No. 299, 303/2 & 304/2, No. 110,
Ambur High Road, Pernambut – 635 810,
District: Vellore,
Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : East India Leather

(E) **Registered Proprietor** :
1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address** :
1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

*________* _______*________*
Application is made by, **M/s. Naser Traders** Represented by Shri. Abrar Ahmed, at No. 53/1, V.Kota Road, Pernambut – 635 810, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Naser Traders

(B) **Address** : M/s. Naser Traders,
    No. 53/1, V.Kota Road, Pernambut – 635 810,
    District: Vellore, Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : East India Leather

(E) **Registered Proprietor** :
    1. The Trichy Tanners Association Society,
    2. The Dindigul Tanners Association Society

(F) **Address** :
    1. The Trichy Tanners Association Society,
       Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India
    2. The Dindigul Tanners Association Society,
       Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.
G.I. Authorised User Application No. - 6036 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. M.A. Saleem Ahmed & Company** Represented by Shri. M.A. Saleem Ahmed, at No. 149/15, V. Kota Road, Pernambut – 635 810, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. M.A. Saleem Ahmed & Company

(B) **Address** : M/s. M.A. Saleem Ahmed & Company,
No. 149/15, V. Kota Road, Pernambut – 635 810,
District: Vellore,
Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : East India Leather

(E) **Registered Proprietor** :
1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address** :
1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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Application is made by, **M/s. L. R & Company** Represented by Shri. L. Ramachandran, at No. 281/1B, Bakkalapalli, Pernambut – 635 810, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. L. R & Company  
(B) Address : M/s. L. R & Company,  
No. 281/1B, Bakkalapalli, Pernambut – 635 810,  
District: Vellore,  
Tamil Nadu, India.  

(C) Date of Authorised User Application : November 29, 2019  

(D) Registered Geographical Indication : **East India Leather**  

(E) Registered Proprietor :  
1. The Trichy Tanners Association Society,  
2. The Dindigul Tanners Association Society  

(F) Address :  
1. The Trichy Tanners Association Society,  
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,  
Tamil Nadu, India  
2. The Dindigul Tanners Association Society,  
Registration No. 38/85, No. 227/86,  
B-Madurai Road, Begambur, Dindigul,  
Tamil Nadu, India  

(G) Class : 18  

(H) Goods : Class 18 – Leather.
G.I. Authorised User Application No. - 6038 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. K. Mumtaz & Company** Represented by Shri. Mohammed Ghouse Vaseem K at No. 7, V.Kota Road, Pernambut – 635 810, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. K. Mumtaz & Company

(B) Address : M/s. K. Mumtaz & Company,
No. 7, V.Kota Road, Pernambut – 635 810,
District: Vellore,
Tamil Nadu, India.

C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : **East India Leather**

(E) Registered Proprietor : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) Address : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.

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G.I. Authorised User Application No. - 6039 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. P. K. Mohamed Basha & Company** Represented by Shri. P.M. Mohamed Ameen, at Tannery, Bakkalapalli, Pernambut – 635 810, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

<table>
<thead>
<tr>
<th>A) Applicant</th>
<th>M/s. P. K. Mohamed Basha &amp; Company</th>
</tr>
</thead>
<tbody>
<tr>
<td>C) Date of Authorised User Application</td>
<td>November 29, 2019</td>
</tr>
<tr>
<td>D) Registered Geographical Indication</td>
<td><strong>East India Leather</strong></td>
</tr>
</tbody>
</table>
| E) Registered Proprietor     | 1. The Trichy Tanners Association Society,  
                              | 2. The Dindigul Tanners Association Society |
| F) Address                   | 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India  
                              | 2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India |
| G) Class                     | 18 |
| H) Goods                     | Class 18 – Leather. |

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G.I. Authorised User Application No. - 6040 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. C.M. Kamaluddin** Represented by Shri. C.M. Kamaluddin, at S.F. No. 279/1, 286, D. No. 33, Bakkalapalli, Ambur Road, Pernambut – 635 810, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. C.M. Kamaluddin

(B) **Address** : M/s. C.M. Kamaluddin,
S.F. No. 279/1, 286, D.No. 33, Bakkalapalli,
Ambur Road, Pernambut – 635 810,
District: Vellore,
Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : East India Leather

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India

2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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G.I. Authorised User Application No. - 6041 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Ayoob Tanning Company** Represented by Shri. M.A. Mohamed Ibrahim, at No. 378, Bakkalapalli, Ambur Road, Pernambut – 635 810, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Ayoob Tanning Company

(B) Address : M/s. Ayoob Tanning Company,
No. 378, Bakkalapalli, Ambur Road, Pernambut – 635 810, District: Vellore, Tamil Nadu, India.

(C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : **East India Leather**

(E) Registered Proprietor :
1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) Address :
1. The Trichy Tanners Association Society,
   Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India
2. The Dindigul Tanners Association Society,
   Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.

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G.I. Authorised User Application No. - 6042 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. A. Abdul Hai Tanning Company** Represented by Shri. A. Abdul Hai, at 400/1A3, V.Kota Road, Pernambut – 635 810, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant**: M/s. A. Abdul Hai Tanning Company

(B) **Address**: M/s. A. Abdul Hai Tanning Company, 400/1A3, V.Kota Road, Pernambut – 635 810, District: Vellore, Tamil Nadu India.

(C) **Date of Authorised User Application**: November 29, 2019

(D) **Registered Geographical Indication**: East India Leather

(E) **Registered Proprietor**:
1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address**:
1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India
2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) **Class**: 18

(H) **Goods**: Class 18 – Leather.
Application is made by, **M/s. Muzammil Leather Company** Represented by Shri. O. Mohammed Basha, at No. 340/1, V.Kota Road, Pernambut – 635 810, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Muzammil Leather Company

(B) Address : M/s. Muzammil Leather Company, No. 340/1, V.Kota Road, Pernambut – 635 810, District: Vellore, Tamil Nadu, India.

C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : **East India Leather**

(E) Registered Proprietor : 1. The Trichy Tanners Association Society, 2. The Dindigul Tanners Association Society

(F) Address : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India 2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.
G.I. Authorised User Application No. - 6044 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Kothwal Habibur Rahman & Sons** Represented by Shri. K. Ameen Ahmed and Shri. K. Mohamed Yameen, at No. 17/1, V.Kota Road, Pernambut – 635 810, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant**: M/s. Kothwal Habibur Rahman & Sons

(B) **Address**: M/s. Kothwal Habibur Rahman & Sons,
No. 17/1, V.Kota Road, Pernambut – 635 810,
District: Vellore,
Tamil Nadu, India.

C) **Date of Authorised User Application**: November 29, 2019

(D) **Registered Geographical Indication**: East India Leather

(E) **Registered Proprietor**: 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address**: 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) **Class**: 18

(H) **Goods**: Class 18 – Leather.

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Application is made by, **M/s. Abdul Khalick & Company** Represented by Shri. M. Zahoor Ahmed, at No. 102, Ambur Road, Pernambut – 635 810, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Abdul Khalick & Company

(B) **Address** : M/s. Abdul Khalick & Company, No. 102, Ambur Road, Pernambut – 635 810, District: Vellore, Tamil Nadu, India.

C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : **East India Leather**

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society, 2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India 2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.
Application is made by, **M/s. B.A. Ahmed Basha & Company** Represented by Shri. B.A. Suhaib Ahmed, at No. 43, Tannery, V.Kota Road, Pernambut – 635 810, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. B.A. Ahmed Basha & Company

(B) **Address** : M/s. B.A. Ahmed Basha & Company, No. 43, Tannery, V.Kota Road, Pernambut – 635 810, District: Vellore, Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : **East India Leather**

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society, 2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India 2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.
Application is made by, **M/s. P. Shafeevlla & Company** Represented by Shri. P. Shafeeulla, at No. 265/2, Ambur Road, Bakkalapalli, Pernambut – 635 810, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. P. Shafeevlla & Company

(B) **Address** : M/s. P. Shafeevlla & Company, No. 265/2, Ambur Road, Bakkalapalli, Pernambut – 635 810, District: Vellore, Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : **East India Leather**

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society, 
2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India
2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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G.I. Authorised User Application No. - 6048 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Al-Kinza Leather Exports** Represented by Shri. Chittany Irshad Ahmed, at No. 331, Gudiyatham Road, Pernambut – 635 810, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Al-Kinza Leather Exports

(B) Address : M/s. Al-Kinza Leather Exports,
No. 331, Gudiyatham Road, Pernambut – 635 810,
District: Vellore,
Tamil Nadu, India.

(C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : **East India Leather**

(E) Registered Proprietor : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) Address : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.

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G.I. Authorised User Application No. - 6049 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. P. Mohammed Ismail & Company** Represented by Shri. P. Mohammed Basha, at No. 14/A, V. Kota Road, Pernambut – 635 810, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. P. Mohammed Ismail & Company

(B) **Address** : M/s. P. Mohammed Ismail & Company
No. 14/A, V. Kota Road, Pernambut – 635 810,
District: Vellore,
Tamil Nadu, India.

C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : **East India Leather**

(E) **Registered Proprietor** :
1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address** :
1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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GI Journal No. 128 88 January 02, 2020
G.I. Authorised User Application No. - 6050 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. C. Thufail Ahmed & Company** Represented by Shri. C. Abdul Wahab, at No. 200/45, Gudiyatham Road, Pernambut – 635 810, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. C. Thufail Ahmed & Company

(B) **Address** : M/s. C. Thufail Ahmed & Company
No. 200/45, Gudiyatham Road, Pernambut – 635 810,
District: Vellore,
Tamil Nadu, India.

C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : East India Leather

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.
G.I. Authorised User Application No. - 6051 in respect of East India Leather  
Registered GI Application No. – 95

Application is made by, **M/s. P.R. Basheer Ahmed & Company** Represented by Shri. P.R. Shabeer Ahmed, at No. 20/B, V.Kota Road, Pernambut – 635 810, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. P.R. Basheer Ahmed & Company  

(B) Address : M/s. P.R. Basheer Ahmed & Company,  
No. 20/B, V.Kota Road, Pernambut – 635 810,  
District: Vellore,  
Tamil Nadu, India.

(C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : **East India Leather**

(E) Registered Proprietor : 1. The Trichy Tanners Association Society,  
2. The Dindigul Tanners Association Society

(F) Address : 1. The Trichy Tanners Association Society,  
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,  
Tamil Nadu, India  
2. The Dindigul Tanners Association Society,  
Registration No. 38/85, No. 227/86,  
B-Madurai Road, Begambur, Dindigul,  
Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.

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G.I. Authorised User Application No. - 6052 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. C. Asmath Basha & Company** Represented by Shri. Nasir Ahmed, at No. 674/217, Chowk Road, Pernambut – 635 810, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. C. Asmath Basha & Company

(B) **Address** : M/s. C. Asmath Basha & Company,
No. 674/217, Chowk Road, Pernambut – 635 810,
District: Vellore, Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : **East India Leather**

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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GI Journal No. 128 91 January 02, 2020
G.I. Authorised User Application No. - 6053 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. K. Saleem Basha & Company** Represented by Shri. K. Mohammed Zayeem and Shri. K. Mohammed Zafeer at No. 39, Chinnadomal Cheruvu Pernambut – 635 810, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. K. Saleem Basha & Company

(B) **Address** :

M/s. K. Saleem Basha & Company,
No. 39, Chinnadomal Cheruvu Pernambut – 635 810,
District: Vellore,
Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** :

**East India Leather**

(E) **Registered Proprietor** :

1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address** :

1. The Trichy Tanners Association Society,
   Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
   Tamil Nadu, India
2. The Dindigul Tanners Association Society,
   Registration No. 38/85, No. 227/86,
   B-Madurai Road, Begambur, Dindigul,
   Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** :

Class 18 – Leather.

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G.I. Authorised User Application No. - 6054 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. C.M. Hussain Mubarak & Company** Represented by Shri. C.M. Basheer and C.M. Mubarak Ali at No. 44, V.Kota Road, Pernambut – 635 810, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication East India Leather under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. C.M. Hussain Mubarak & Company

(B) Address : M/s. C.M. Hussain Mubarak & Company,
No. 44, V.Kota Road, Pernambut – 635 810,
District: Vellore,
Tamil Nadu, India.

(C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : East India Leather

(E) Registered Proprietor : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) Address : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.
**G.I. Authorised User Application No. - 6055 in respect of East India Leather**  
**Registered GI Application No. – 95**  

Application is made by, **M/s. C.M. Basheer & Company** Represented by Shri. C.M. Basheer and C.M. Mubarak Ali, at No. 39/D, V.Kota Road, Pernambut – 635 810, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

<table>
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<tr>
<th>(A) Applicant</th>
<th>:</th>
<th>M/s. C.M. Basheer &amp; Company</th>
</tr>
</thead>
</table>
| (B) Address   | : | M/s. C.M. Basheer & Company,  
No. 39/D, V. Kota Road, Pernambut – 635 810,  
District: Vellore,  
Tamil Nadu, India. |
| (C) Date of Authorised User Application | : | November 29, 2019 |
| (D) Registered Geographical Indication | : | East India Leather |
| (E) Registered Proprietor | : | 1. The Trichy Tanners Association Society,  
2. The Dindigul Tanners Association Society |
| (F) Address | : | 1. The Trichy Tanners Association Society,  
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,  
Tamil Nadu, India  
2. The Dindigul Tanners Association Society,  
Registration No. 38/85, No. 227/86,  
B-Madurai Road, Begambur, Dindigul,  
Tamil Nadu, India |
| (G) Class | : | 18 |
| (H) Goods | : | Class 18 – Leather. |

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**G.I. Authorised User Application No. - 6056 in respect of East India Leather**

Registered GI Application No. – 95

Application is made by, **M/s. R.M.B Global & Company** Represented by Shri. C.M. Mubarak Ali, at S.F. No. 582/2B1 Part, 44, V. Kota Road, Pernambut – 635 810, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

<table>
<thead>
<tr>
<th>(A) Applicant</th>
<th>: M/s. R.M.B Global &amp; Company</th>
</tr>
</thead>
<tbody>
<tr>
<td>(B) Address</td>
<td>M/s. R.M.B Global &amp; Company, S.F. No. 582/2B1 Part, 44, V. Kota Road, Pernambut – 635 810, District: Vellore, Tamil Nadu, India.</td>
</tr>
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<td>(C) Date of Authorised User Application</td>
<td>: November 29, 2019</td>
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<tr>
<td>(D) Registered Geographical Indication</td>
<td>: East India Leather</td>
</tr>
<tr>
<td>(E) Registered Proprietor</td>
<td>: 1. The Trichy Tanners Association Society, 2. The Dindigul Tanners Association Society</td>
</tr>
<tr>
<td>(F) Address</td>
<td>1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India 2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India</td>
</tr>
<tr>
<td>(G) Class</td>
<td>: 18</td>
</tr>
<tr>
<td>(H) Goods</td>
<td>: Class 18 – Leather.</td>
</tr>
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GI Journal No. 128

GI Journal No. 128

95

January 02, 2020
G.I. Authorised User Application No. - 6057 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Shafeeq Shameel & Company** Represented by Shri. N. Mohamed Sayeed, at S. F. No. 3&6, Village: Venkatasamudiram, Taluk: Ambur – 635 810, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Shafeeq Shameel & Company

(B) **Address** : M/s. Shafeeq Shameel & Company,
S. F. No. 3&6, Village: Venkatasamudiram,
Taluk: Ambur – 635 810,
District: Vellore,
Tamil Nadu, India.

C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : East India Leather

(E) **Registered Proprietor** :
1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address** :
1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.
G.I. Authorised User Application No. - 6058 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, M/s. Delta Leathers Represented by Shri. N. Mohamed Sayeed, at S. F. No. 1, 2/2, 2/3, 270, 273, 288, Village: Thuthipet, Taluk: Ambur, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication East India Leather under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Delta Leathers
(B) Address : M/s. Delta Leathers,
S. F. No. 1, 2/2, 2/3, 270, 273, 288, Village: Thuthipet,
Taluk: Ambur, District: Vellore,
Tamil Nadu, India.

C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : East India Leather

(E) Registered Proprietor : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) Address : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.

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Application is made by, **M/s. Zubaida Tanning Industries** Represented by Shri. S. M. Madhatullah, at 4/172, Gudiyattam Road, Village: Thuthipet, Taluk: Ambur – 635 802, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No. - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Zubaida Tanning Industries

(B) Address : M/s. Zubaida Tanning Industries, 4/172, Gudiyattam Road, Village: Thuthipet, Taluk: Ambur – 635 802, District: Vellore, Tamil Nadu, India.

(C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : **East India Leather**

(E) Registered Proprietor : 1. The Trichy Tanners Association Society, 2. The Dindigul Tanners Association Society

(F) Address : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India 2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.
G.I. Authorised User Application No. - 6060 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. T. Abdul Wahid Tanneries Private Limited** Represented by Shri. T. Adnan Ahmed, at B-Tannery, Solur, Taluk: Ambur – 635 814, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. T. Abdul Wahid Tanneries Private Limited

(B) **Address** : M/s. T. Abdul Wahid Tanneries Private Limited,
B-Tannery, Solur, Taluk: Ambur – 635 814,
District: Vellore,
Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : East India Leather

(E) **Registered Proprietor** :
1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address** :
1. The Trichy Tanners Association Society,
   Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
   Tamil Nadu, India
2. The Dindigul Tanners Association Society,
   Registration No. 38/85, No. 227/86,
   B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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GI Journal No. 128
99
January 02, 2020
Application is made by, **M/s. Raafi Leather Company** Represented by Shri. V. Kaleemullah, at No. 299, Periavarikkam, Post: Thuthipet, Taluk: Ambur – 635 811, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

**A**) **Applicant** : M/s. Raafi Leather Company


**C**) **Date of Authorised User Application** : November 29, 2019

**D**) **Registered Geographical Indication** : **East India Leather**

**E**) **Registered Proprietor** : 1. The Trichy Tanners Association Society, 2. The Dindigul Tanners Association Society

**F**) **Address** : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India 2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

**G**) **Class** : 18

**H**) **Goods** : Class 18 – Leather.
G.I. Authorised User Application No. - 6062 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. V. Mohammed Faseeullah & Company** Represented by Shri. V. Mohammed Faseeullah, at S. F. No. 149/2, Village: Periyavarikkam, Post: Thuthipet, Taluk: Ambur – 635 811, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. V. Mohammed Faseeullah & Company

(B) **Address** : M/s. V. Mohammed Faseeullah & Company,
S. F. No. 149/2, Village: Periyavarikkam, Post: Thuthipet, Taluk: Ambur – 635 811, District: Vellore,
Tamil Nadu, India.

C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : **East India Leather**

(E) **Registered Proprietor** :
1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address** :
1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.
G.I. Authorised User Application No. - 6063 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Hindustan Skins Tanning Company** Represented by Shri. K. M. Fayaz Ahmed, at 82/83, Gudiyatham Road, Village: Thuthipet, Taluk: Ambur, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Hindustan Skins Tanning Company

(B) **Address** : M/s. Hindustan Skins Tanning Company, 82/83, Gudiyatham Road, Village: Thuthipet, Taluk: Ambur, District: Vellore, Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : **East India Leather**

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society, 2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India 2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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G.I. Authorised User Application No. - 6064 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Zumraa Leather Exports** Represented by Shri. T. Mohammed Ali, at S. F. No. 178/5,179/2 & 297/1, Village: Periavarikkam Road, Taluk: Ambur, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Zumraa Leather Exports

(B) Address : M/s. Zumraa Leather Exports,
S. F. No. 178/5,179/2 & 297/1,
Village: Periavarikkam Road, Taluk: Ambur,
District: Vellore,
Tamil Nadu, India.

C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : **East India Leather**

(E) Registered Proprietor : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) Address : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.

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**G.I. Authorised User Application No. - 6065 in respect of East India Leather**  
**Registered GI Application No. – 95**

Application is made by, **M/s. N. M. Jaffer Tanning Industry** Represented by. N. Mohammed Ali, at No. 317/2C, Village: Labbaimankuppam, Post: Devalapuram, Taluk: Ambur – 635 811, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. N. M. Jaffer Tanning Industry

(B) **Address** : M/s. N. M. Jaffer Tanning Industry,  
No. 317/2C, Village: Labbaimankuppam,  
Post: Devalapuram, Taluk: Ambur – 635 811,  
District: Vellore,  
Tamil Nadu, India.

C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : East India Leather

(E) **Registered Proprietor** :  
1. The Trichy Tanners Association Society,  
2. The Dindigul Tanners Association Society

(F) **Address** :  
1. The Trichy Tanners Association Society,  
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,  
Tamil Nadu, India  
2. The Dindigul Tanners Association Society,  
Registration No. 38/85, No. 227/86,  
B-Madurai Road, Begambur, Dindigul,  
Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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G.I. Authorised User Application No. - 6066 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Thabasiya Tanning Industry** Represented by Shri. M. A. Muhammed Thahir, at 92/2, Periyavarikkan, Post: Thuthipet, Taluk: Ambur, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Thabasiya Tanning Industry

(B) Address : M/s. Thabasiya Tanning Industry,
92/2, Village: Periyavarikkam,
Post: Thuthipet, Taluk: Ambur,
District: Vellore,
Tamil Nadu, India.

C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : East India Leather

(E) Registered Proprietor : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) Address : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.

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G.I. Authorised User Application No. - 6067 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. R. N. Leathers Safire Tanning Company** Represented by Mrs. A. Rizwana Parveen, at S. F. No. 293/2, 300/5, Village: Periyavarikkam, Post: Thuthipet, Taluk: Ambur – 635 811, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. R. N. Leathers Safire Tanning Company

(B) **Address** : M/s. R. N. Leathers Safire Tanning Company, S. F. No. 293/2, 300/5, Village: Periyavarikkam, Post: Thuthipet, Taluk: Ambur – 635 811, District: Vellore, Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : East India Leather

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society, 2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India
2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.
G.I. Authorised User Application No. - 6068 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Farida Prime Tannery Private Limited** Represented by Shri. Mecca Rafeeqe Ahmed, at S. F. No. 422/1, Part Jalal Road Extension, Taluk: Ambur – 635 802, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Farida Prime Tannery Private Limited

(B) **Address** : M/s. Farida Prime Tannery Private Limited,
S. F. No. 422/1, Part Jalal Road Extension, Taluk: Ambur – 635 802, District: Vellore, Tamil Nadu, India.

C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : East India Leather

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India
2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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GI Journal No. 128

January 02, 2020
G.I. Authorised User Application No. - 6069 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Shalimar Tanning Company** Represented by Shri. A. Mubeen Ahmed, at S. F. No. 75/2F2 & 11/1A, M. C. Road, Village: Solur, Post: Thuthipet, Taluk: Ambur – 635 814, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Shalimar Tanning Company

(B) **Address** : M/s. Shalimar Tanning Company,
S. F. No. 75/2F2 & 11/1A, M. C. Road, Village: Solur,
Post: Thuthipet, Taluk: Ambur – 635 814,
District: Vellore,
Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : East India Leather

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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G.I. Authorised User Application No. - 6070 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. N. K. G. Leathers** Represented by Shri. E. Lithiyasekar, at No. 299, Village: Periyavarikkam, Post: Thuthipet, Taluk: Ambur – 635 811, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. N. K. G. Leathers


(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : **East India Leather**

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India
2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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GI Journal No. 128 109 January 02, 2020
G.I. Authorised User Application No. - 6071 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. International Prime Tannery** Represented by Shri. M. Faiyaz Ahmed, at O. S. No. 184/1, T. S. No. 4/3, Maligai Thope, Taluk: Ambur – 635 802, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. International Prime Tannery

(B) **Address** : M/s. International Prime Tannery, 
O. S. No. 184/1, T. S. No. 4/3, Maligai Thope, Taluk: Ambur – 635 802, District: Vellore, Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : East India Leather

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society, 
2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society, 
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India
2. The Dindigul Tanners Association Society, 
Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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G.I. Authorised User Application No. - 6072 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Quba Tanning Company** Represented by Shri. P. Nowman and Shri. P. Mohammed Ndeem at S. F. No. 3, Maligai Thope, Taluk: Ambur – 635 802, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

<table>
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<th>(A) Applicant</th>
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<td>(B) Address</td>
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<td>:</td>
<td>November 29, 2019</td>
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<td>(D) Registered Geographical Indication</td>
<td>:</td>
<td>East India Leather</td>
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<tr>
<td>(E) Registered Proprietor</td>
<td>:</td>
<td>1. The Trichy Tanners Association Society, 2. The Dindigul Tanners Association Society</td>
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<tr>
<td>(F) Address</td>
<td>:</td>
<td>1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India 2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India</td>
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<td>(G) Class</td>
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<td>18</td>
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<td>(H) Goods</td>
<td>:</td>
<td>Class 18 – Leather.</td>
</tr>
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</table>
G.I. Authorised User Application No. - 6073 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. P. Ansar Ahmed & Sons** Represented by Shri. P. Ansar Ahmed at Gudiyatham Road, Village: Thuthipet, Taluk: Ambur – 635 811, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. P. Ansar Ahmed & Sons

(B) **Address** : M/s. P. Ansar Ahmed & Sons,
Gudiyatham Road, Village: Thuthipet,
Taluk: Ambur – 635 811, District: Vellore,
Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : East India Leather

(E) **Registered Proprietor** :
1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address** :
1. The Trichy Tanners Association Society,
   Registration No. 33/88, No. 10, Pudukkottai
   Road, Sembattu, Trichy – 620 007,
   Tamil Nadu, India

2. The Dindigul Tanners Association Society,
   Registration No. 38/85, No. 227/86,
   B-Madurai Road, Begambur, Dindigul,
   Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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GI Journal No. 128 112 January 02, 2020
Application is made by, **M/s. KH Exports India Private Limited** Represented by Shri. Malack Mohamed Thameem, at #117, Chennai Mumbai Trunk Road, Ranipet – 632 401, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. KH Exports India Private Limited

(B) **Address** : M/s. KH Exports India Private Limited,
#117, Chennai Mumbai Trunk Road,
Ranipet – 632 401, District: Vellore,
Tamil Nadu, India.

C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : **East India Leather**

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.
G.I. Authorised User Application No. - 6075 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. T. M. Abdul Rahman & Sons** Represented by Shri. T. M. Abdul Jameel, at No. 45, Ammor Road, Ranipet – 632 401, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. T. M. Abdul Rahman & Sons

(B) **Address** : M/s. T. M. Abdul Rahman & Sons, No. 45, Ammor Road, Ranipet – 632 401, District: Vellore, Tamil Nadu, India.

C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : East India Leather

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society, 2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India 2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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G.I. Authorised User Application No. - 6076 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, M/s. M. J. S. Iqbal & Co Represented by Shri. M. Abdul Jameel SB., at # 42/123, M. B. Trunk. Road, Ranipet – 632 401, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication East India Leather under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. M. J. S. Iqbal & Co

(B) Address : M/s. M. J. S. Iqbal & Co,
# 42/123, M. B. Trunk. Road, Ranipet – 632 401,
District: Vellore,
Tamil Nadu, India.

(C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : East India Leather

(E) Registered Proprietor :
1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) Address :
1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India

2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.
G.I. Authorised User Application No. - 6077 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Fathima Tanning Company** Represented by Shri. S. Z. Abrar Ahmed at No. 22/B, Old Thiruthani Road, Ranipet – 632 402, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Fathima Tanning Company

(B) **Address** : M/s. Fathima Tanning Company, No. 22/B, Old Thiruthani Road, Ranipet – 632 402, District: Vellore, Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : East India Leather

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India
   2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(F) **Address** : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India
   2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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G.I. Authorised User Application No. - 6078 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, M/s. Ranipet Srinivasa Leathers Represented by Shri. G. Yogeswaran, at 708/3 & 4, Old Thiruthani Road, Post: Manthangal, Ranipet – 632 402, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication East India Leather under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Ranipet Srinivasa Leathers
(B) Address : M/s. Ranipet Srinivasa Leathers,
708/3 & 4, Old Thiruthani Road,
Post: Manthangal, Ranipet – 632 402,
District: Vellore,
Tamil Nadu, India.

C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : East India Leather

(E) Registered Proprietor : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) Address : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.

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GI Journal No. 128 117 January 02, 2020
G.I. Authorised User Application No. - 6079 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Mara Mohamed Ishaq & Co** Represented by Shri. Mara Althaf Hussain, at No. 122, M. B. T. Road, Ranipet – 632 401, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Mara Mohamed Ishaq & Co

(B) Address : M/s. Mara Mohamed Ishaq & Co,
No. 122, M. B. T. Road, Ranipet – 632 401,
District: Vellore,
Tamil Nadu, India.

C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : **East India Leather**

(E) Registered Proprietor : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) Address : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.
Application is made by, **M/s. A. S. Leather Agency** Represented by Shri. K. Mubeen Basha, at No. 15, Pinji Road, Bye-Pass Road, Ranipet – 632 401, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. A. S. Leather Agency

(B) **Address** : M/s. A. S. Leather Agency, No. 15, Pinji Road, Bye-Pass Road, Ranipet – 632 401, District: Vellore, Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : **East India Leather**

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society, 2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India 2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.
G.I. Authorised User Application No. - 6081 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, M/s. Taj Leathers Represented by Shri. M. R. Abdul Rahman, at No. 122/A, Madras Bangalore, Trunk Road, Ranipet – 632 401, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication East India Leather under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Taj Leathers

(B) Address : M/s. Taj Leathers,
No. 122/A, Madras Bangalore, Trunk Road,
Ranipet – 632 401, District: Vellore,
Tamil Nadu, India.

C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : East India Leather

(E) Registered Proprietor : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) Address : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.

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GI Journal No. 128

GI Journal No. 128

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January 02, 2020
Application is made by, **M/s. Syed Leather Company** Represented by Shri. S. E. Mohammed Khizer, at No. 4A/4, Old Thiruthani Road, S. No. 10/1, & 10/3, Village: Pinji, Taluk: Walaja, Ranipet – 632 401, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Syed Leather Company

(B) **Address** : M/s. Syed Leather Company, No. 4A/4, Old Thiruthani Road, S. No. 10/1, & 10/3, Village: Pinji, Taluk: Walaja, Ranipet – 632 401, District: Vellore, Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : East India Leather

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society, 2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India 2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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**GI Journal No. 128**

**GI Journal No. 128**

**January 02, 2020**
G.I. Authorised User Application No. - 6083 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Effar Leathers** Represented by Shri. P. Fakir Ahmad, at No. 4/136, Kathiwadi Road, Melvisharam – 632 509, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Effar Leathers

(B) **Address** : M/s. Effar Leathers,
No. 4/136, Kathiwadi Road,
Melvisharam – 632 509, District: Vellore,
Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : **East India Leather**

(E) **Registered Proprietor** :
1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address** :
1. The Trichy Tanners Association Society,
   Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
   Tamil Nadu, India
2. The Dindigul Tanners Association Society,
   Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul,
   Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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Application is made by, **M/s. Radiant & Company** Represented by Shri. A. Zakir Hussain, at No. 45, M. B. Trunk Road, Ranipet – 632 401, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Radiant & Company

(B) **Address** : M/s. Radiant & Company, 
No. 45, M. B. Trunk Road, 
Ranipet – 632 401, District: Vellore, 
Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : **East India Leather**

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society, 2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society, 
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, 
Tamil Nadu, India 2. The Dindigul Tanners Association Society, 
Registration No. 38/85, No. 227/86, 
B-Madurai Road, Begambur, Dindigul, 
Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.
Application is made by, **M/s. Rahmania Leathers** Represented by Shri. T. M. Abdul Shakoor, at 249 C, Abdul Hakeem Road, Melvisharam – 632 509, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Rahmania Leathers

(B) **Address** : M/s. Rahmania Leathers, 249 C, Abdul Hakeem Road, Melvisharam – 632 509, District: Vellore, Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : East India Leather

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society, 2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India 2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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GI Journal No. 128

GI Journal No. 128

January 02, 2020
G.I. Authorised User Application No. - 6086 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. A. B. Mohamed Sulaiman** Represented by Shri. A. P. Mohamed Sulaiman, at No. 2/120, Amoor Road, Village: Manthangal, Ranipet – 632 402, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. A. B. Mohamed Sulaiman

(B) **Address** :

M/s. A. B. Mohamed Sulaiman,
No. 2/120, Amoor Road, Village: Manthangal,
Ranipet - 632 402, District: Vellore,
Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** :

**East India Leather**

(E) **Registered Proprietor** :

1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address** :

1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India

2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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G.I. Authorised User Application No. - 6087 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Supreme International** Represented by Shri. S. Mohamed Hassan, at 346-4B & 5A, Hakeem Road, Melvisharam – 632 509, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Supreme International

(B) Address : M/s. Supreme International, 346-4B & 5A, Hakeem Road, Melvisharam – 632 509, District: Vellore, Tamil Nadu, India.

(C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : East India Leather

(E) Registered Proprietor : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India
2. The Dindigul Tanners Association Society

(F) Address : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India
2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.

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GI Journal No. 128

126

January 02, 2020
G.I. Authorised User Application No. - 6088 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Sowcar Leathers Company** Represented by Shri. S. Zainulabideen, at No. 40/A, C. Abdul Hakeem Road, Melvisharam – 632 509, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Sowcar Leathers Company

(B) **Address** : M/s. Sowcar Leathers Company, No. 40/A, C. Abdul Hakeem Road, Melvisharam – 632 509, District: Vellore, Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : East India Leather

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society, 2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India 2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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G.I. Authorised User Application No. - 6089 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Dheen Leathers** Represented by Shri. K. Basheer Ahmed, at No. 4/95A, Kathivadi Road, Melvisharam – 632 509, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Dheen Leathers

(B) **Address** : M/s. Dheen Leathers, No. 4/95A, Kathivadi Road, Melvisharam – 632 509, District: Vellore, Tamil Nadu, India.

C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : East India Leather

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India
2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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G.I. Authorised User Application No. - 6090 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Stanley Leather Exports** Represented by Shri. P. Stanley Mohandoss, at No. 50, C. Abdul Hakeem Road, Melvisharam – 632 509, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

| A | Applicant | M/s. Stanley Leather Exports |
| B | Address | M/s. Stanley Leather Exports, No. 50, C. Abdul Hakeem Road, Melvisharam – 632 509, District: Vellore, Tamil Nadu, India. |
| C | Date of Authorised User Application | November 29, 2019 |
| D | Registered Geographical Indication | East India Leather |

| E | Registered Proprietor | 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India  
2. The Dindigul Tanners Association Society |
| F | Address | 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India  
2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India |
| G | Class | 18 |
| H | Goods | Class 18 – Leather. |
G.I. Authorised User Application No. - 6091 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, M/s. Prara Leathers Private Limited Represented by Shri. Dhanekula Vasudevarao, at 31/2A-2, Ammooor Road, Village: Manthangal, Ranipet – 632 404, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication East India Leather under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Prara Leathers Private Limited

(B) Address : M/s. Prara Leathers Private Limited,
31/2A-2, Ammooor Road, Village: Manthangal,
Ranipet – 632 404, District: Vellore,
Tamil Nadu, India.

(C) Date of Authorised User Application :
November 29, 2019

(D) Registered Geographical Indication :
East India Leather

(E) Registered Proprietor :
1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) Address :
1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India

2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.

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GI Journal No. 128 130 January 02, 2020
G.I. Authorised User Application No. - 6092 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, M/s. C Usha & Co Represented by Shri. R. K. Chandrasekar, at No. 699/4, M. B. Trunk Road Cross, Ranipet – 632 401, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication East India Leather under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. C Usha & Co

(B) Address : M/s. C Usha & Co,
No. 699/4, M. B. Trunk Road Cross,
Ranipet – 632 401, District: Vellore,
Tamil Nadu, India.

C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : East India Leather

(E) Registered Proprietor : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) Address : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.

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G.I. Authorised User Application No. - 6093 in respect of East India Leather  
Registered GI Application No. – 95

Application is made by, M/s. K. A. S. Bashu & Co Represented by Shri. Imran Vanaikar, at No. 125, M. B. Trunk Road, Ranipet – 632 401, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication East India Leather under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. K. A. S. Bashu & Co

(B) Address : M/s. K. A. S. Bashu & Co,  
No. 125, M. B. Trunk Road,  
Ranipet – 632 401, District: Vellore,  
Tamil Nadu, India.

C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : East India Leather

(E) Registered Proprietor : 1. The Trichy Tanners Association Society,  
2. The Dindigul Tanners Association Society

(F) Address : 1. The Trichy Tanners Association Society,  
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,  
Tamil Nadu, India  
2. The Dindigul Tanners Association Society,  
Registration No. 38/85, No. 227/86,  
B-Madurai Road, Begambur, Dindigul,  
Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.
G.I. Authorised User Application No. - 6094 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Splendid Leather Company** Represented by Shri. K. R. Munikannan, at No. 2/283, SF / No. 10/4, Old Thiruthanni Road, Ranipet – 632 401, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Splendid Leather Company

(B) **Address** : M/s. Splendid Leather Company,
No. 2/283, SF / No. 10/4, Old Thiruthanni Road,
Ranipet – 632 401, District: Vellore,
Tamil Nadu, India.

C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : East India Leather

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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G.I. Authorised User Application No. - 6095 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Manzil Leather Exports** Represented by Shri. M. Ashraf Ali, at No. 44/A, C. Abdul Hakeem Raod, Melvisharam – 632 509, District: Vellore Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Manzil Leather Exports

(B) Address : M/s. Manzil Leather Exports,
No. 44/A, C. Abdul Hakeem Raod,
Melvisharam – 632 509, District: Vellore,
Tamil Nadu, India.

(C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : East India Leather

(E) Registered Proprietor : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) Address : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.

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GI Journal No. 128
134
January 02, 2020
Application is made by, **M/s. A. Ahmed & Co** Represented by Shri. Shahnawaz Ahmed, at No. 38, M. B. Trunk Road, Ranipet – 632 401, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. A. Ahmed & Co

(B) **Address** : M/s. A. Ahmed & Co, No. 38, M. B. Trunk Road, Ranipet – 632 401, District: Vellore, Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : East India Leather

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society, 2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India 2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.
Application is made by, **M/s. Mohammed Samiullah & Co** Represented by Shri. T. Mohammed Naseemullah, at No. 225, C. Abdul Hakeem Road, Melvisharam – 632 509, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Mohammed Samiullah & Co

(B) **Address** : M/s. Mohammed Samiullah & Co, No. 225, C. Abdul Hakeem Road, Melvisharam – 632 509, District: Vellore, Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : **East India Leather**

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India
2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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GI Journal No. 128

January 02, 2020
G.I. Authorised User Application No. - 6098 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, M/s. Mohamed Junaid & Co Represented by Shri. M. Y. Imtiyaz Ahmed, at Chettithangal Road, Ranipet – 632 401, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication East India Leather under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Mohamed Junaid & Co

(B) Address : M/s. Mohamed Junaid & Co, Chettithangal Road, Ranipet – 632 401, District: Vellore, Tamil Nadu, India.

(C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : East India Leather

(E) Registered Proprieter : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India
2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(F) Address : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India
2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.

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Application is made by, **M/s. Sahara Leathers (India)** Represented by Shri. Manoj Kumar Mal, at No. 4/96A, Kathiwadi Road, Melvisharam – 632 509, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

<table>
<thead>
<tr>
<th>(A) Applicant</th>
<th>:</th>
<th>M/s. Sahara Leathers (India)</th>
</tr>
</thead>
<tbody>
<tr>
<td>(B) Address</td>
<td>:</td>
<td>M/s. Sahara Leathers (India), No. 4/96A, Kathiwadi Road, Melvisharam – 632 509, District: Vellore, Tamil Nadu, India</td>
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<td>(C) Date of Authorised User Application</td>
<td>:</td>
<td>November 29, 2019</td>
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<td>(D) Registered Geographical Indication</td>
<td>:</td>
<td><strong>East India Leather</strong></td>
</tr>
<tr>
<td>(E) Registered Proprietor</td>
<td>:</td>
<td>1. The Trichy Tanners Association Society, 2. The Dindigul Tanners Association Society</td>
</tr>
<tr>
<td>(F) Address</td>
<td>:</td>
<td>1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India 2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India</td>
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<td>(G) Class</td>
<td>:</td>
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<td>(H) Goods</td>
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<td>Class 18 – Leather</td>
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</tbody>
</table>

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G.I. Authorised User Application No. - 6100 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Ghani Rasheed & Co** Represented by Shri. S. Shafeeq Ahmed, at No. 90/A, M. B. Trunk Road, Ranipet – 632 401, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

<table>
<thead>
<tr>
<th>(A) Applicant</th>
<th>M/s. Ghani Rasheed &amp; Co</th>
</tr>
</thead>
<tbody>
<tr>
<td>(B) Address</td>
<td>M/s. Ghani Rasheed &amp; Co, No. 90/A, M. B. Trunk Road, Ranipet – 632 401, District: Vellore, Tamil Nadu, India</td>
</tr>
<tr>
<td>(C) Date of Authorised User Application</td>
<td>November 29, 2019</td>
</tr>
<tr>
<td>(D) Registered Geographical Indication</td>
<td><strong>East India Leather</strong></td>
</tr>
<tr>
<td>(E) Registered Proprietor</td>
<td>1. The Trichy Tanners Association Society, 2. The Dindigul Tanners Association Society</td>
</tr>
</tbody>
</table>
| (F) Address         | 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India
2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India |
| (G) Class           | 18                      |
| (H) Goods           | Class 18 – Leather.     |

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GI Journal No. 128
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January 02, 2020
G.I. Authorised User Application No. - 6101 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. T. M. Abdul Gaffoor & Co** Represented by Shri. T. M. Abdul Gaffoor, at No. 299, Hakeem Road, Melvisharam – 632 509, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. T. M. Abdul Gaffoor & Co

(B) Address : M/s. T. M. Abdul Gaffoor & Co,
No. 299, Hakeem Road,
Melvisharam – 632 509, District: Vellore,
Tamil Nadu, India.

C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : East India Leather

(E) Registered Proprietor : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) Address : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.

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GI Journal No. 128

140

January 02, 2020
Application is made by, **M/s. Sooraj Tanners** Represented by Shri. K. Gopu, at Krishnagiri Bypass Road, Ranipet – 632 401, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Sooraj Tanners

(B) **Address** : M/s. Sooraj Tanners, Krishnagiri Bypass Road, Ranipet – 632 401, District: Vellore, Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : East India Leather

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society, 2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India 2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.
G.I. Authorised User Application No. - 6103 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Welfare Leather Company** Represented by Shri. P. Ilyas Ahmed, at No. 327/2A, C. Abdul Hakeem Road, Tannery, Melvisharam – 632 509, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Welfare Leather Company

(B) **Address** : M/s. Welfare Leather Company, No. 327/2A, C. Abdul Hakeem Road, Tannery, Melvisharam – 632 509, District: Vellore, Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : **East India Leather**

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society
                              2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India
                   2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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GI Journal No. 128

January 02, 2020
G.I. Authorised User Application No. - 6104 in respect of East India Leather  
Registered GI Application No. – 95

Application is made by, **M/s. Victory Associates** Represented by Shri. S. Abdul Salam, at No. 91/B, M. B. Truck Road, Ranipet – 632 401, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Victory Associates

(B) **Address** : M/s. Victory Associates,  
No. 91/B, M. B. Truck Road,  
Ranipet – 632 401, District: Vellore,  
Tamil Nadu, India.

C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : **East India Leather**

(E) **Registered Proprietor** :  
1. The Trichy Tanners Association Society,  
2. The Dindigul Tanners Association Society

(F) **Address** :  
1. The Trichy Tanners Association Society,  
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,  
Tamil Nadu, India  
2. The Dindigul Tanners Association Society,  
Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul,  
Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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G.I. Authorised User Application No. - 6105 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, M/s. K. R. Leathers Represented by Mrs. Kalpana Ramesh, at “KR SQUARE” # 110/32, Ammore Road, Mantangal, RaniPet – 632 402, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication East India Leather under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. K. R. Leathers

(B) Address : M/s. K. R. Leathers,
“KR SQUARE” # 110/32, Ammore Road, Mantangal, RaniPet – 632 402, District: Vellore, Tamil Nadu, India.

(C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : East India Leather

(E) Registered Proprietor : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) Address : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.

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Application is made by, **M/s. PRC Leathers** Represented by Shri. R. Ramesh Prasad, at “MRC Square” #111/33, Amoor Road, Manthangal, Ranipet – 632 402, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. PRC Leathers

(B) **Address** : M/s. PRC Leathers,

“MRC Square” #111/33, Amoor Road,
Manthangal, Ranipet – 632 402, District: Vellore,
Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : **East India Leather**

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society,

2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society,

Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India

2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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G.I. Authorised User Application No. - 6107 in respect of East India Leather  
Registered GI Application No. – 95

Application is made by, M/s. Axa Leather Group Represented by Shri. Akbar Basha Kakingare, at No. 1105/A-6, P. J. Nehru Road, Vaniyambadi, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication East India Leather under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Axa Leather Group  
(B) Address : M/s. Axa Leather Group,  
No. 1105/A-6, P. J. Nehru Road, Vaniyambadi,  
District: Vellore,  
Tamil Nadu, India.  

C) Date of Authorised User Application : November 29, 2019  

(D) Registered Geographical Indication : East India Leather

(E) Registered Proprietor : 1. The Trichy Tanners Association Society,  
2. The Dindigul Tanners Association Society  

(F) Address : 1. The Trichy Tanners Association Society,  
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,  
Tamil Nadu, India  
2. The Dindigul Tanners Association Society,  
Registration No. 38/85, No. 227/86,  
B-Madurai Road, Begambur, Dindigul,  
Tamil Nadu, India

(G) Class : 18  

(H) Goods : Class 18 – Leather.

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G.I. Authorised User Application No. - 6108 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Genuine Leather Associates Private Limited** Represented by Shri. Mahmood Faisal, at SF. No. 6/2A, Part 6/2 B1, Vaniyambadi, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Genuine Leather Associates Private Limited

(B) **Address** : M/s. Genuine Leather Associates Private Limited,
SF. No. 6/2A, Part 6/2 B1, Vaniyambadi,
District: Vellore,
Tamil Nadu, India.

C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : East India Leather

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai
Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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GI Journal No. 128
January 02, 2020
G.I. Authorised User Application No. - 6109 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, M/s. Jamal Leathers Represented by Shri. K. Nasrullah, at No. 1056/G-1, P. J. Nehru Road, Vaniyambadi, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication East India Leather under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Jamal Leathers

(B) Address : M/s. Jamal Leathers,
No. 1056/G-1, P. J. Nehru Road, Vaniyambadi,
District: Vellore,
Tamil Nadu, India.

C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : East India Leather

(E) Registered Proprietor : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) Address : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India

2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.

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Application is made by, **M/s. Javeed Ahmed & Co** Represented by Shri. Javeed Ahmed, at 1/166, Cutchery Road Extn, Valayampet, Vaniyambadi, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

**(A) Applicant** : M/s. Javeed Ahmed & Co

**(B) Address** : M/s. Javeed Ahmed & Co,
1/166, Cutchery Road Extn, Valayampet,
Vaniyambadi, District: Vellore,
Tamil Nadu, India.

**(C) Date of Authorised User Application** : November 29, 2019

**(D) Registered Geographical Indication** : **East India Leather**

**(E) Registered Proprietor** :
1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

**(F) Address** :
1. The Trichy Tanners Association Society,
   Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
   Tamil Nadu, India
2. The Dindigul Tanners Association Society,
   Registration No. 38/85, No. 227/86,
   B-Madurai Road, Begambur, Dindigul,
   Tamil Nadu, India

**(G) Class** : 18

**(H) Goods** : Class 18 – Leather.

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GI Journal No. 128

January 02, 2020
G.I. Authorised User Application No. - 6111 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Kamil Leathers** Represented by Shri. K. Anees Ahmed, at 1/188, Cutchery Road Extn, Valayampet, Vaniyambadi, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Kamil Leathers

(B) **Address** : M/s. Kamil Leathers,
1/188, Cutchery Road Extn, Valayampet,
Vaniyambadi, District: Vellore,
Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : **East India Leather**

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India

2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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G.I. Authorised User Application No. - 6112 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Khizra Leathers India Private Limited** Represented by Shri. K. Mohammed Shakeel, at 1152/224, P. J. Nehru Road, Vaniyambadi, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Khizra Leathers India Private Limited

(B) **Address** : M/s. Khizra Leathers India Private Limited, 1152/224, P. J. Nehru Road, Vaniyambadi, District: Vellore, Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : East India Leather

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society, 2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India 2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.
G.I. Authorised User Application No. - 6113 in respect of East India Leather  
Registered GI Application No. – 95

Application is made by, **M/s. Modern Tanning Corporation** Represented by Shri. V. K. Basheer Ahmed, at No. 533, 534, Cutchery Road, Vaniyambadi, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

| (A) Applicant | : | M/s. Modern Tanning Corporation |
| (B) Address | : | M/s. Modern Tanning Corporation, No. 533, 534, Cutchery Road, Vaniyambadi, District: Vellore, Tamil Nadu, India |

**C)** Date of Authorised User Application : November 29, 2019

| (D) Registered Geographical Indication | : | East India Leather |

| (E) Registered Proprietor | : | 1. The Trichy Tanners Association Society,  
2. The Dindigul Tanners Association Society |
| (F) Address | : | 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India  
2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India |

| (G) Class | : | 18 |
| (H) Goods | : | Class 18 – Leather. |

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G.I. Authorised User Application No. - 6114 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Muneer Leathers** Represented by Shri. K. Md. Iqbal, at No. 1506/G2, P. J. Nehru Road, Vaniyambadi, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under subsection (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Muneer Leathers

(B) Address : M/s. Muneer Leathers,
No. 1506/G2, P. J. Nehru Road, Vaniyambadi,
District: Vellore,
Tamil Nadu, India.

C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : **East India Leather**

(E) Registered Proprietor : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) Address : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India

2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.

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GI Journal No. 128

January 02, 2020
G.I. Authorised User Application No. - 6115 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Nadeem Tanning Company** Represented by Shri. P. Md. Nowman, at No. 205, Valayampet, Vaniyambadi, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication *East India Leather* under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Nadeem Tanning Company

(B) **Address** : M/s. Nadeem Tanning Company,
    No. 205, Valayampet, Vaniyambadi, District: Vellore,
    Tamil Nadu, India.

C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : *East India Leather*

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society,
    2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society,
    Registration No. 33/88, No. 10, Pudukottai Road, Sembattu, Trichy – 620 007,
    Tamil Nadu, India
    2. The Dindigul Tanners Association Society,
    Registration No. 38/85, No. 227/86,
    B-Madurai Road, Begambur, Dindigul,
    Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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GI Journal No. 128
January 02, 2020
G.I. Authorised User Application No. - 6116 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Naser Tanning Company** Represented by Shri. A. G. Naser Ahmed, at No. 1143, Cutchery Road, Vaniyambadi – 635 751, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Naser Tanning Company

(B) **Address** :
M/s. Naser Tanning Company,
No. 1143, Cutchery Road,
Vaniyambadi – 635 751, District: Vellore,
Tamil Nadu, India.

(C) **Date of Authorised User Application** :
November 29, 2019

(D) **Registered Geographical Indication** :
East India Leather

(E) **Registered Proprietor** :
1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address** :
1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) **Class** :
18

(H) **Goods** :
Class 18 – Leather.

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G.I. Authorised User Application No. - 6117 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Pakkar Leather Exports Company** Represented by Shri. P. Sayeed Ahmed, at No. 1476/1, P. J. Nehru Road, Vaniyambadi, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Pakkar Leather Exports Company

(B) **Address** :
M/s. Pakkar Leather Exports Company,
No. 1476/1, P. J. Nehru Road, Vaniyambadi,
District: Vellore,
Tamil Nadu, India.

C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : **East India Leather**

(E) **Registered Proprietor** :
1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address** :
1. The Trichy Tanners Association Society,
   Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
   Tamil Nadu, India
2. The Dindigul Tanners Association Society,
   Registration No. 38/85, No. 227/86,
   B-Madurai Road, Begambur, Dindigul,
   Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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GI Journal No. 128

January 02, 2020
G.I. Authorised User Application No. - 6118 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Peerva Leather Exports** Represented by Shri. P. Mohd Ayaz, at No. 268/1141, P. J. Nehru Road, Vaniyambadi, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

<table>
<thead>
<tr>
<th>(A) Applicant</th>
<th>M/s. Peerva Leather Exports</th>
</tr>
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<tbody>
<tr>
<td>(B) Address</td>
<td>M/s. Peerva Leather Exports, No. 268/1141, P. J. Nehru Road, Vaniyambadi, District: Vellore, Tamil Nadu, India</td>
</tr>
<tr>
<td>(C) Date of Authorised User Application</td>
<td>November 29, 2019</td>
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<tr>
<td>(D) Registered Geographical Indication</td>
<td><strong>East India Leather</strong></td>
</tr>
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<td>(E) Registered Proprietor</td>
<td>1. The Trichy Tanners Association Society, 2. The Dindigul Tanners Association Society</td>
</tr>
<tr>
<td>(F) Address</td>
<td>1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India 2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India</td>
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<td>(G) Class</td>
<td>18</td>
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<td>(H) Goods</td>
<td>Class 18 – Leather.</td>
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Application is made by, **M/s. Quba Tanning Company Private Limited** Represented by Shri. K. Mohammed Shakeel, at No. 1506/A-2, P. J. Nehru Road, Vaniyambadi, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

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<th>M/s. Quba Tanning Company Private Limited</th>
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<td>(B) Address</td>
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<td>M/s. Quba Tanning Company Private Limited, No. 1506/A-2, P. J. Nehru Road, Vaniyambadi, District: Vellore, Tamil Nadu, India</td>
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<td>(C) Date of Authorised User Application</td>
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<td>November 29, 2019</td>
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<td>(D) Registered Geographical Indication</td>
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<td>East India Leather</td>
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<td>(E) Registered Proprietor</td>
<td>:</td>
<td>1. The Trichy Tanners Association Society, 2. The Dindigul Tanners Association Society</td>
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<td>(F) Address</td>
<td>:</td>
<td>1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India 2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India</td>
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<td>(G) Class</td>
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<td>Class 18 – Leather.</td>
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*--------*-------*---------*
G.I. Authorised User Application No. - 6120 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Safa Leather Exports ‘A’** Represented by Shri. P. Abdullah Basha, at No. 1506/F, Cutchery Road, Vaniyambadi, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant**: M/s. Safa Leather Exports ‘A’

(B) **Address**: M/s. Safa Leather Exports ‘A’,
No. 1506/F, Cutchery Road, Vaniyambadi,
District: Vellore,
Tamil Nadu, India.

(C) **Date of Authorised User Application**: November 29, 2019

(D) **Registered Geographical Indication**: East India Leather

(E) **Registered Proprietor**: 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address**: 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) **Class**: 18

(H) **Goods**: Class 18 – Leather.
G.I. Authorised User Application No. - 6121 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Sirajam Muneera** Represented by Shri. Vellore Mujahidul Islam, at No. 31/A, Udayendiram, Vaniyambadi, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Sirajam Muneera

(B) Address : M/s. Sirajam Muneera,
No. 31/A, Udayendiram, Vaniyambadi,
District: Vellore,
Tamil Nadu, India.

C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : **East India Leather**

(E) Registered Proprietor : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) Address : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India

2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.

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G.I. Authorised User Application No. - 6122 in respect of East India Leather  
Registered GI Application No. – 95

Application is made by, **M/s. Siraj Finished Leather Company** Represented by Shri. C. J. Irshad Ahmed, at 1105/C, Cutchery Road, Vaniyambadi, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Siraj Finished Leather Company  
(B) Address : M/s. Siraj Finished Leather Company, 1105/C, Cutchery Road, Vaniyambadi, District: Vellore, Tamil Nadu, India.  
(C) Date of Authorised User Application : November 29, 2019  
(D) Registered Geographical Indication : East India Leather  
(E) Registered Proprietor : 1. The Trichy Tanners Association Society,  
2. The Dindigul Tanners Association Society  
(F) Address : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India  
2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India  
(G) Class : 18  
(H) Goods : Class 18 – Leather.

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G.I. Authorised User Application No. - 6123 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Softan Leathers** Represented by Shri. T. Mohamed Mubeen, at 1520/F, P. J. Nehru Road, Vaniyambadi, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant**: M/s. Softan Leathers

(B) **Address**: M/s. Softan Leathers, 1520/F, P. J. Nehru Road, Vaniyambadi, District: Vellore, Tamil Nadu, India.

(C) **Date of Authorised User Application**: November 29, 2019

(D) **Registered Geographical Indication**: **East India Leather**

(E) **Registered Proprietor**: 1. The Trichy Tanners Association Society, 2. The Dindigul Tanners Association Society

(F) **Address**: 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India 2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) **Class**: 18

(H) **Goods**: Class 18 – Leather.

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G.I. Authorised User Application No. - 6124 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. United Leather Corporation** Represented by Shri. M. L. Rahmathullah, at 1/186, P. J. Nehru Road Extn, Valayampet, Vaniyambadi, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. United Leather Corporation

(B) Address : M/s. United Leather Corporation,
1/186, P. J. Nehru Road Extn, Valayampet, Vaniyambadi, District: Vellore,
Tamil Nadu, India.

(C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : East India Leather

(E) Registered Proprietor : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) Address : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.

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GI Journal No. 128
January 02, 2020
G.I. Authorised User Application No. - 6125 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, M/s. V. A. S. Noorullah & Co Represented by Shri. V. Mohammed Zaid, at No. 30, Kailasagiri Road, Udayendiram, Vaniyambadi – 635 754, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication East India Leather under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. V. A. S. Noorullah & Co

(B) Address : M/s. V. A. S. Noorullah & Co,
No. 30, Kailasagiri Road, Udayendiram, Vaniyambadi – 635 754, District: Vellore, Tamil Nadu, India.

C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : East India Leather

(E) Registered Proprietor : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) Address : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.
G.I. Authorised User Application No. - 6126 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, M/s. V. A. S. Noorullah and Co., “B” Tannery Represented by Shri. V. Mohammed Idris, at No. 1056/B, C. N. A Road, Post: Konamedu Khaderpet Vaniyambadi – 635 751, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication East India Leather under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. V. A. S. Noorullah and Co., “B” Tannery

(B) Address : M/s. V. A. S. Noorullah and Co., “B” Tannery, No. 1056/B, C. N. A Road, Post: Konamedu Khaderpet Vaniyambadi – 635 751, District: Vellore, Tamil Nadu, India.

C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : East India Leather

(E) Registered Proprietor : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India
                            2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(F) Address : 1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India
              2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.

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GI Journal No. 128

January 02, 2020
G.I. Authorised User Application No. - 6127 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, M/s. V. M. Abdul Rahman and Co Represented by Shri. V. Muneer Ahmed, at No. 31, Udayendiram, Vaniyambadi, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication East India Leather under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. V. M. Abdul Rahman and Co

(B) Address : M/s. V. M. Abdul Rahman and Co,
No. 31, Udayendiram, Vaniyambadi,
District: Vellore,
Tamil Nadu, India.

C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : East India Leather

(E) Registered Proprietor : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) Address : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) Class : 18

(H) Goods : Class 18 – Leather.

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GI Journal No. 128 166 January 02, 2020
G.I. Authorised User Application No. - 6128 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Zuha Leather Private Limited** Represented by Shri. P. Shabeer Ahmed, at No. 1056/E, Konamedu, Valayampet, Vaniyambadi, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Zuha Leather Private Limited

(B) **Address** : M/s. Zuha Leather Private Limited, No. 1056/E, Konamedu, Valayampet, Vaniyambadi, District: Vellore, Tamil Nadu, India.

(C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : East India Leather

(E) **Registered Proprietor** :
   1. The Trichy Tanners Association Society,
   2. The Dindigul Tanners Association Society

(F) **Address** :
   1. The Trichy Tanners Association Society, Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007, Tamil Nadu, India
   2. The Dindigul Tanners Association Society, Registration No. 38/85, No. 227/86, B-Madurai Road, Begambur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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G.I. Authorised User Application No. - 6129 in respect of East India Leather
Registered GI Application No. – 95

Application is made by, **M/s. Ejaz Tanning Company** Represented by Shri. A. R. Ishtiyaq Ahmed, at No. 1141/B, P. J. Nehru Road, Vaniyambadi – 635 751, District: Vellore, Tamil Nadu India, dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Ejaz Tanning Company

(B) **Address** : M/s. Ejaz Tanning Company,
No. 1141/B, P. J. Nehru Road,
Vaniyambadi – 635 751, District: Vellore,
Tamil Nadu, India.

C) **Date of Authorised User Application** : November 29, 2019

(D) **Registered Geographical Indication** : **East India Leather**

(E) **Registered Proprietor** : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society

(F) **Address** : 1. The Trichy Tanners Association Society,
Registration No. 33/88, No. 10, Pudukkottai Road, Sembattu, Trichy – 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No. 38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class 18 – Leather.

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GI Journal No. 128 168 January 02, 2020
G.I. Authorised User Application No. – 6470 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119

Application is made by, M/s. Ada Represented by Shri. Vinod Kumar Arjundas, at 68 and 73 Hazratganj, Opposite Multi Level Parking, District: Lucknow - 226 001, Uttar Pradesh, India, dated December 20, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Lucknow Chikan Craft under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Ada

(B) Address : M/s. Ada,
68 and 73 Hazratganj,
Opposite Multi Level Parking,
District: Lucknow - 226 001,
Uttar Pradesh, India.

C) Date of Authorised User Application : December 20, 2019

(D) Registered Geographical Indication : Lucknow Chikan Craft

(E) Registered Proprietor : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana

(F) Address : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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Application is made by, **M/s. Malabar Carpet Exports** Represented by Shri. Samrendra Singh, at Mahboobpur, By Pass Road, District: Bhadohi - 221 401, Uttar Pradesh, India, dated December 03, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi** under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

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<th>(A) Applicant</th>
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<td>(B) Address</td>
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</tr>
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<td>(C) Date of Authorised User Application</td>
<td>: December 03, 2016</td>
</tr>
<tr>
<td>(D) Registered Geographical Indication</td>
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</table>
| (E) Registered Proprietor     | : 1. All India Carpet Manufactures Association  
                                 2. The Great Bhadohi Craft Society  
                                 3. Joint Director Industries. |
| (F) Address                   | : 1. All India Carpet Manufactures Association, Maryadpatti, PB.No.63, Bhadohi – 221 401, District: S.R.N. Bhadohi, Uttar Pradesh, India.  
                                 2. The Great Bhadohi Craft Society, Chakkishundas (Kawal), Gyanpur, District: S.R.N. Bhadohi, Uttar Pradesh, India.  
| (G) Class                     | : 27 |
| (H) Goods                     | : Class 27 – Hand Made Carpet |

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G.I. Authorised User Application No. - 6160 in respect of Hand Made Carpet of Bhadohi
Registered GI Application No. – 148

Application is made by, **M/s. Adoratex** Represented by Shri. Mohammad Rizwan Ansari, at Puregulab, Post: Gopiganj, Sant Ravidas Nagar, District: Bhadohi - 221 303, Uttar Pradesh, India, dated December 03, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi** under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

**(A)** Applicant : M/s. Adoratex

**(B)** Address : M/s. Adoratex,
Puregulab, Post: Gopiganj, Sant Ravidas Nagar,
District: Bhadohi - 221 303,
Uttar Pradesh, India.

**(C)** Date of Authorised User Application : December 03, 2016

**(D)** Registered Geographical Indication : Hand Made Carpet of Bhadohi

**(E)** Registered Proprietor : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.

**(F)** Address : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries, Government of  
Uttar Pradesh, Varanasi Region, Varanasi, Uttar  
Pradesh, India.

**(G)** Class : 27

**(H)** Goods : Class 27 – Hand Made Carpet

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G.I. Authorised User Application No. - 6161 in respect of Hand Made Carpet of Bhadohi
Registered GI Application No. – 148

Application is made by, **M/s. Kasatex Home Furnishing Private Limited** Represented by Shri. Meraj Ahamad Ansari, at Puregulab, Post: Gopiganj, Sant Ravidas Nagar, District: Bhadohi - 221 303, Uttar Pradesh, India, dated December 03, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi** under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Kasatex Home Furnishing Private Limited

(B) **Address** : M/s. Kasatex Home Furnishing Private Limited,
Puregulab, Post: Gopiganj, Sant Ravidas Nagar,
District: Bhadohi - 221 303,
Uttar Pradesh, India.

(C) **Date of Authorised User Application** : December 03, 2016

(D) **Registered Geographical Indication** : Hand Made Carpet of Bhadohi

(E) **Registered Proprietor** : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) **Address** : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar Pradesh, India.

(G) **Class** : 27

(H) **Goods** : Class 27 – Hand Made Carpet

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Application is made by, **M/s. Home Flooring & Decor Private Limited** Represented by Shri. Meraj Ahamad Ansari, at Puregulab, Post: Gopiganj, Sant Ravidas Nagar, District: Bhadohi - 221 303, Uttar Pradesh, India, dated December 03, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi** under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

| (A) Applicant | : | M/s. Home Flooring & Decor Private Limited |
| (B) Address | : | M/s. Home Flooring & Decor Private Limited, Puregulab, Post: Gopiganj, Sant Ravidas Nagar, District: Bhadohi - 221 303, Uttar Pradesh, India. |
| (C) Date of Authorised User Application | : | December 03, 2016 |
| (D) Registered Geographical Indication | : | Hand Made Carpet of Bhadohi |
| (E) Registered Proprietor | : | 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries. |
| (F) Address | : | 1. All India Carpet Manufactures Association, Maryadpatti, PB.No.63, Bhadohi – 221 401, District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society, Chakkishundas (Kawal), Gyanpur, District: S.R.N. Bhadohi, Uttar Pradesh, India.  
| (G) Class | : | 27 |
| (H) Goods | : | Class 27 – Hand Made Carpet |

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G.I. Authorised User Application No. - 6163 in respect of Hand Made Carpet of Bhadohi
Registered GI Application No. – 148

Application is made by, M/s. My Home Collections Private Limited Represented by Shri. Meraj Ahamad Ansari, at Puregulab, Post: Gopiganj, Sant Ravidas Nagar, District: Bhadohi - 221 303, Uttar Pradesh, India, dated December 03, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Hand Made Carpet of Bhadohi under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. My Home Collections Private Limited

(B) Address : M/s. My Home Collections Private Limited,
              Puregulab, Post: Gopiganj, Sant Ravidas Nagar,
              District: Bhadohi - 221 303,
              Uttar Pradesh, India.

(C) Date of Authorised User Application : December 03, 2016

(D) Registered Geographical Indication : Hand Made Carpet of Bhadohi

(E) Registered Proprietor : 1. All India Carpet Manufactures Association
                           2. The Great Bhadohi Craft Society
                           3. Joint Director Industries.

(F) Address : 1. All India Carpet Manufactures Association,
              Maryadpatti, PB.No.63, Bhadohi – 221 401,
              District: S.R.N. Bhadohi, Uttar Pradesh, India.
              2. The Great Bhadohi Craft Society,
                 Chakkishundas (Kawal), Gyanpur, District:
                 S.R.N. Bhadohi, Uttar Pradesh, India.
              3. Joint Director Industries,
                 Office of Joint Director Industries, Government of
                 Uttar Pradesh, Varanasi Region, Varanasi, Uttar
                 Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet
Application is made by, **M/s. Faran Teppich Exports Private Limited** Represented by Shri. Meraj Ahamad Ansari, at Puregulab, Post: Gopiganj, Sant Ravidas Nagar, District: Bhadohi - 221 303, Uttar Pradesh, India, dated December 03, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi** under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Faran Teppich Exports Private Limited

(B) **Address** : M/s. Faran Teppich Exports Private Limited, Puregulab, Post: Gopiganj, Sant Ravidas Nagar, District: Bhadohi - 221 303, Uttar Pradesh, India.

(C) **Date of Authorised User Application** : December 03, 2016

(D) **Registered Geographical Indication** : Hand Made Carpet of Bhadohi

(E) **Registered Proprietor** : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) **Address** : 1. All India Carpet Manufactures Association, Maryadpatti, PB.No.63, Bhadohi – 221 401, District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society, Chakkishundas (Kawal), Gyanpur, District: S.R.N. Bhadohi, Uttar Pradesh, India.

(G) **Class** : 27

(H) **Goods** : Class 27 – Hand Made Carpet

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(A) Applicant : Smt. Ranjana Vithal Shinde

(B) Address : Smt. Ranjana Vithal Shinde,
Near Siddeshwar Temple, Madabhavi,
Taluk: Athani, District: Belgaum – 591 232,
Karnataka, India.

(C) Date of Authorised User Application : December 11, 2019

(D) Registered Geographical Indication : Kolhapuri Chappal

(E) Registered Proprietor : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) Address : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM)
(Government of Maharashtra Undertaking),
Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road,
Mumbai - 400 001, Maharashtra, India;
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)
No. 17/5, Oblong Block, 2nd Floor, Unity Building,
J.C. Road, Bengaluru - 560 002,
Karnataka, India

(G) Class : 25

(H) Goods : Class 25 – Footwear

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GI Journal No. 128 177 January 02, 2020
Application is made by, **Smt. Chaya Vishnu Rohidas** W/o Shri. Vishnu Rohidas at 83 Colony, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under subsection (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

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<th>(A) Applicant</th>
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<td>(E) Registered Proprietor</td>
<td>1. Sant Roahidas Leather Industries &amp; Charmakar Development Corporation Limited (LIDCOM); 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)</td>
</tr>
<tr>
<td>(F) Address</td>
<td>1. Sant Roahidas Leather Industries &amp; Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India; 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India</td>
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Application is made by, **Shri. Anil Anand More** S/o Shri. Anand More at Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

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<td>Shri. Anil Anand More, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.</td>
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<tr>
<td>(E) Registered Proprietor</td>
<td>1. Sant Roahidas Leather Industries &amp; Charmakar Development Corporation Limited (LIDCOM); 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)</td>
</tr>
<tr>
<td>(F) Address</td>
<td>1. Sant Roahidas Leather Industries &amp; Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India; 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India</td>
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Application is made by, **Shri. Mahadev Sidram Kamble** S/o Shri. Sidram Kamble at Sant Rohidas Nagar, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Mahadev Sidram Kamble

(B) **Address** : Shri. Mahadev Sidram Kamble,
Sant Rohidas Nagar, Madabhavi, Taluk: Athani,
District: Belgaum – 591 232,
Karnataka, India.

(C) **Date of Authorised User Application** : December 11, 2019

(D) **Registered Geographical Indication** : **Kolhapuri Chappal**

(E) **Registered Proprietor** :
1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) **Address** :
1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM)
(Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India;
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)
No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002,
Karnataka, India

(G) **Class** : 25

(H) **Goods** : Class 25 - Footwear.
Application is made by, **Shri. Khandu Sidray Kamble** S/o Shri. Sidray Kamble at Indra Nagar, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Khandu Sidray Kamble

(B) **Address** : Shri. Khandu Sidray Kamble, Indra Nagar, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.

(C) **Date of Authorised User Application** : December 11, 2019

(D) **Registered Geographical Indication** : **Kolhapuri Chappal**

(E) **Registered Proprietor** : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM); 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) **Address** : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India; 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) **Class** : 25

(H) **Goods** : Class 25 - Footwear.
G.I. Authorised User Application No. - 6378 in respect of Kolhapuri Chappal
Registered GI Application No. – 169


(A) Applicant : Shri. Adinath Nivrutti Kamble

(B) Address : Shri. Adinath Nivrutti Kamble,
Shanti Nagar, Jakkaratti, Taluk: Athani,
District: Belgaum – 591 232,
Karnataka, India.

(C) Date of Authorised User Application : December 11, 2019

(D) Registered Geographical Indication : Kolhapuri Chappal

(E) Registered Proprietor : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) Address : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM)
(Government of Maharashtra Undertaking),
Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road,
Mumbai - 400 001, Maharashtra, India;
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)
No. 17/5, Oblong Block, 2nd Floor, Unity Building,
J.C. Road, Bengaluru - 560 002,
Karnataka, India

(G) Class : 25

(H) Goods : Class 25 - Footwear.
G.I. Authorised User Application No. - 6379 in respect of Kolhapuri Chappal
Registered GI Application No. – 169


(A) Applicant : Shri. Nayaku Ramu Shinde

(B) Address : Shri. Nayaku Ramu Shinde, Samagar Galli, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.

(C) Date of Authorised User Application : December 11, 2019

(D) Registered Geographical Indication : Kolhapuri Chappal

(E) Registered Proprietor : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM); 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) Address : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India; 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) Class : 25

(H) Goods : Class 25 - Footwear.

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Application is made by, **Shri. Krishna Ramu Shinde** S/o Shri. Ramu Shinde at Siddeshwar Temple Road, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Krishna Ramu Shinde

(B) **Address** : Shri. Krishna Ramu Shinde, Siddeshwar Temple Road, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.

(C) **Date of Authorised User Application** : December 11, 2019

(D) **Registered Geographical Indication** : Kolhapuri Chappal

(E) **Registered Proprietor** : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);

2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) **Address** : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM)

(Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India;

2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) **Class** : 25

(H) **Goods** : Class 25 - Footwear.
Application is made by, **Shri. Khandu Yashavant Suryavanshi** S/o Shri. Yashavant Suryavanshi at Khatav Road, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Khandu Yashavant Suryavanshi

(B) **Address** : Shri. Khandu Yashavant Suryavanshi, Khatav Road, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.

(C) **Date of Authorised User Application** : December 11, 2019

(D) **Registered Geographical Indication** : Kolhapuri Chappal

(E) **Registered Proprietor** : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) **Address** : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India;
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) **Class** : 25

(H) **Goods** : Class 25 - Footwear.
Application is made by, **Shri. Kumar Dadasab Sankapal** S/o Shri. Dadasab Sankapal at Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Kumar Dadasab Sankapal

(B) **Address** : Shri. Kumar Dadasab Sankapal,
Madabhavi, Taluk: Athani,
District: Belgaum – 591 232,
Karnataka, India.

(C) **Date of Authorised User Application** : December 11, 2019

(D) **Registered Geographical Indication** : Kolhapuri Chappal

(E) **Registered Proprietor** : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) **Address** : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India;
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) **Class** : 25

(H) **Goods** : Class 25 - Footwear.
Application is made by, **Shri. Bapusaheb Mahadev Abhyankar** S/o Shri. Mahadev Abhyankar at No. 400/2, Sant Rohidas Road, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

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<tr>
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<td>(B) Address</td>
<td>Shri. Bapusaheb Mahadev Abhyankar, No. 400/2, Sant Rohidas Road, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.</td>
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<td>(E) Registered Proprietor</td>
<td>1. Sant Roahidas Leather Industries &amp; Charmakar Development Corporation Limited (LIDCOM); 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)</td>
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<td>Class 25 - Footwear.</td>
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G.I. Authorised User Application No. - 6384 in respect of Kolhapuri Chappal
Registered GI Application No. – 169

Application is made by, **Shri. Raghavendra Sadashiv Shinde** S/o Shri. Sadashiv Shinde at Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Shri. Raghavendra Sadashiv Shinde

(B) Address : Shri. Raghavendra Sadashiv Shinde, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.

(C) Date of Authorised User Application : December 11, 2019

(D) Registered Geographical Indication : Kolhapuri Chappal

(E) Registered Proprietor : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) Address : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India;
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) Class : 25

(H) Goods : Class 25 - Footwear.
Application is made by, **Shri. Maruti Namadev Bhandare** S/o Shri. Namadev Bhandare at Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Maruti Namadev Bhandare

(B) **Address** : Shri. Maruti Namadev Bhandare, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.

(C) **Date of Authorised User Application** : December 11, 2019

(D) **Registered Geographical Indication** : Kolhapuri Chappal

(E) **Registered Proprietor** : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM); 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) **Address** : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India; 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) **Class** : 25

(H) **Goods** : Class 25 - Footwear.
Application is made by, **Shri. Vishnu Chandar Shinde** S/o Shri. Chandar Shinde at 100 Colony, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

<table>
<thead>
<tr>
<th>(A) Applicant</th>
<th>: Shri. Vishnu Chandar Shinde</th>
</tr>
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<tr>
<td>(B) Address</td>
<td>Shri. Vishnu Chandar Shinde, 100 Colony, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.</td>
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<td>(C) Date of Authorised User Application</td>
<td>: December 11, 2019</td>
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<tr>
<td>(D) Registered Geographical Indication</td>
<td>: <strong>Kolhapuri Chappal</strong></td>
</tr>
<tr>
<td>(E) Registered Proprietor</td>
<td>1. Sant Roahidas Leather Industries &amp; Charmakar Development Corporation Limited (LIDCOM); 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)</td>
</tr>
<tr>
<td>(F) Address</td>
<td>1. Sant Roahidas Leather Industries &amp; Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India; 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India</td>
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*________*________*________*
G.I. Authorised User Application No. - 6387 in respect of Kolhapuri Chappal  
Registered GI Application No. – 169

Application is made by, **Shri. Tamma Yallappa Soudagar** S/o Shri. Yallappa Soudagar at Madabhavi, 
Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in 
Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under 
Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-
section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

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<th>(A) Applicant</th>
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<tr>
<td>(B) Address</td>
<td>Shri. Tamma Yallappa Soudagar, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.</td>
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<tr>
<td>(C) Date of Authorised User Application</td>
<td>December 11, 2019</td>
</tr>
<tr>
<td>(D) Registered Geographical Indication</td>
<td><strong>Kolhapuri Chappal</strong></td>
</tr>
</tbody>
</table>
| (E) Registered Proprietor | 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);  
                              2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) |
| (F) Address  | 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India; 
                               2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India |
| (G) Class     | 25 |
| (H) Goods     | Class 25 - Footwear. |

*--------*-------*---------*
Application is made by **Shri. Sidray Tukaram Shinde** S/o Shri. Tukaram Shinde at Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Sidray Tukaram Shinde

(B) **Address** : Shri. Sidray Tukaram Shinde, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.

(C) **Date of Authorised User Application** : December 11, 2019

(D) **Registered Geographical Indication** : Kolhapuri Chappal

(E) **Registered Proprietor** :
   1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);
   2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) **Address** :
   1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India;
   2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) **Class** : 25

(H) **Goods** : Class 25 - Footwear.

*--------*-------*---------*
G.I. Authorised User Application No. - 6389 in respect of Kolhapuri Chappal
Registered GI Application No. – 169

Application is made by, **Shri. Dhasharath Govind Marate** S/o Shri. Govind Marate at Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Dhasharath Govind Marate

(B) **Address** : Shri. Dhasharath Govind Marate,
Madabhavi, Taluk: Athani,
District: Belgaum – 591 232,
Karnataka, India.

(C) **Date of Authorised User Application** : December 11, 2019

(D) **Registered Geographical Indication** : **Kolhapuri Chappal**

(E) **Registered Proprietor** : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) **Address** : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM)
(Government of Maharashtra Undertaking),
Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India;
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)
No. 17/5, Oblong Block, 2nd Floor, Unity Building,
J.C. Road, Bengaluru - 560 002,
Karnataka, India

(G) **Class** : 25

(H) **Goods** : Class 25 - Footwear.

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GI Journal No. 128

GI Journal No. 128 193

January 02, 2020
Application is made by, **Shri. Namadev Kondiba Ajetarao** S/o Shri. Kondiba Ajetarao at Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Namadev Kondiba Ajetarao

(B) **Address** : Shri. Namadev Kondiba Ajetarao, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.

(C) **Date of Authorised User Application** : December 11, 2019

(D) **Registered Geographical Indication** : Kolhapuri Chappal

(E) **Registered Proprietor** :
1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) **Address** :
1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India;
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) **Class** : 25

(H) **Goods** : Class 25 - Footwear.

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GI Journal No. 128

January 02, 2020
Application is made by, **Shri. Pandurang Daulat Hankare** S/o Shri. Daulat Hankare at Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Pandurang Daulat Hankare

(B) **Address** : Shri. Pandurang Daulat Hankare, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.

(C) **Date of Authorised User Application** : December 11, 2019

(D) **Registered Geographical Indication** : Kolhapuri Chappal

(E) **Registered Proprietor** : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) **Address** : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM)
(Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India;
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)
No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) **Class** : 25

(H) **Goods** : Class 25 - Footwear.
G.I. Authorised User Application No. - 6392 in respect of Kolhapuri Chappal
Registered GI Application No. – 169

Application is made by, **Shri. Maruti Rohidas Sankapal** S/o Shri. Rohidas Sankapal at Indra Nagar, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Maruti Rohidas Sankapal

(B) **Address** : Shri. Maruti Rohidas Sankapal, Indra Nagar, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.

(C) **Date of Authorised User Application** : December 11, 2019

(D) **Registered Geographical Indication** : Kolhapuri Chappal

(E) **Registered Proprietor** : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM); 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) **Address** : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India; 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) **Class** : 25

(H) **Goods** : Class 25 - Footwear.
Application is made by, **Shri. Siddubha Ramu Shindhe** S/o Shri. Ramu Shindhe at No. 343, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Siddubha Ramu Shindhe  

(B) **Address** : Shri. Siddubha Ramu Shindhe,  
No. 343, Madabhavi, Taluk: Athani,  
District: Belgaum – 591 232,  
Karnataka, India.  

(C) **Date of Authorised User Application** : December 11, 2019  

(D) **Registered Geographical Indication** : **Kolhapuri Chappal**  

(E) **Registered Proprietor** :  
1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);  
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)  

(F) **Address** :  
1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM)  
   (Government of Maharashtra Undertaking),  
   Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road,  
   Mumbai - 400 001, Maharashtra, India;  
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)  
   No. 17/5, Oblong Block, 2nd Floor, Unity Building,  
   J.C. Road, Bengaluru - 560 002,  
   Karnataka, India  

(G) **Class** : 25  

(H) **Goods** : Class 25 - Footwear.
Application is made by **Shri. Jotiba Ramu Shinde** S/o Shri. Ramu Shinde at Mali Galli, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Shri. Jotiba Ramu Shinde  

(B) Address : Shri. Jotiba Ramu Shinde, Mali Galli, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.  

(C) Date of Authorised User Application : December 11, 2019  

(D) Registered Geographical Indication : **Kolhapuri Chappal**  

(E) Registered Proprietor :  
1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);  
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)  

(F) Address :
1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM)  
   (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India;  
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)  
   No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India  

(G) Class : 25  

(H) Goods : Class 25 - Footwear.  

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Application is made by, **Shri. Anand Parasaram Vanakhande** S/o Shri. Parasaram Vanakhande at Samagar Galli, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Anand Parasaram Vanakhande

(B) **Address** : Shri. Anand Parasaram Vanakhande, Samagar Galli, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.

(C) **Date of Authorised User Application** : December 11, 2019

(D) **Registered Geographical Indication** : Kolhapuri Chappal

(E) **Registered Proprietor** : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM); 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) **Address** : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India; 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) **Class** : 25

(H) **Goods** : Class 25 - Footwear.
Application is made by, **Shri. Datta Maruti Kodate** S/o Shri. Maruti Kodate at Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

| (A) | Applicant | : | Shri. Datta Maruti Kodate |
| (B) | Address | : | Shri. Datta Maruti Kodate, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. |
| (C) | Date of Authorised User Application | : | December 11, 2019 |
| (D) | Registered Geographical Indication | : | Kolhapuri Chappal |
| (E) | Registered Proprietor | : | 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM); 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) |
| (F) | Address | : | 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India; 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India |
| (G) | Class | : | 25 |
| (H) | Goods | : | Class 25 - Footwear. |
Application is made by, **Shri. Shankar Maruti Kodate** S/o Shri. Maruti Kodate at Rohidas Circle, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Shankar Maruti Kodate

(B) **Address** : Shri. Shankar Maruti Kodate, Rohidas Circle, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.

(C) **Date of Authorised User Application** : December 11, 2019

(D) **Registered Geographical Indication** : Kolhapuri Chappal

(E) **Registered Proprietor** : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM); 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) **Address** : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India; 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) **Class** : 25

(H) **Goods** : Class 25 - Footwear.
G.I. Authorised User Application No. - 6398 in respect of Kolhapuri Chappal
Registered GI Application No. – 169

Application is made by, Shri. Appasab Maruti Kamble S/o Shri. Maruti Kamble at Miraj Road, 83 Colony, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Kolhapuri Chappal under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Shri. Appasab Maruti Kamble

(B) Address : Shri. Appasab Maruti Kamble, Miraj Road, 83 Colony, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.

(C) Date of Authorised User Application : December 11, 2019

(D) Registered Geographical Indication : Kolhapuri Chappal

(E) Registered Proprietor : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) Address : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India;
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) Class : 25

(H) Goods : Class 25 - Footwear.
Application is made by, **Shri. Datta Mallappa Kamble** S/o Shri. Mallappa Kamble at Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Shri. Datta Mallappa Kamble

(B) Address : Shri. Datta Mallappa Kamble, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.

(C) Date of Authorised User Application : December 11, 2019

(D) Registered Geographical Indication : Kolhapuri Chappal

(E) Registered Proprietor : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM); 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) Address : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India; 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) Class : 25

(H) Goods : Class 25 - Footwear.
Application is made by, **Shri. Maruti Jayawant Bhandare** S/o Shri. Jayawant Bhandare at Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant**: Shri. Maruti Jayawant Bhandare

(B) **Address**: Shri. Maruti Jayawant Bhandare, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.

(C) **Date of Authorised User Application**: December 11, 2019

(D) **Registered Geographical Indication**: Kolhapuri Chappal

(E) **Registered Proprietor**: 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) **Address**: 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India;
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) **Class**: 25

(H) **Goods**: Class 25 - Footwear.
G.I. Authorised User Application No. - 6401 in respect of Kolhapuri Chappal
Registered GI Application No. – 169

Application is made by, **Shri. Vishwanath Maruti Bhandare** S/o Shri. Maruti Bhandare at No. 1990, Near Water Tank, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

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<td>(B) Address</td>
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<td>Shri. Vishwanath Maruti Bhandare, No. 1990, Near Water Tank, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.</td>
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<td>(D) Registered Geographical Indication</td>
<td>:</td>
<td>Kolhapuri Chappal</td>
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<td>(E) Registered Proprietor</td>
<td>:</td>
<td>1. Sant Roahidas Leather Industries &amp; Charmakar Development Corporation Limited (LIDCOM); 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)</td>
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<tr>
<td>(F) Address</td>
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<td>1. Sant Roahidas Leather Industries &amp; Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India; 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India</td>
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<td>(G) Class</td>
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<td>(H) Goods</td>
<td>:</td>
<td>Class 25 - Footwear.</td>
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*---------*---------*---------*
Application is made by, **Shri. Santosh Sitaram Kamble** S/o Shri. Sitaram Kamble at Shanti Nagar, Jakkaratti, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Santosh Sitaram Kamble  
(B) **Address** : Shri. Santosh Sitaram Kamble, Shanti Nagar, Jakkaratti, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.  
(C) **Date of Authorised User Application** : December 11, 2019  
(D) **Registered Geographical Indication** : **Kolhapuri Chappal**  

(E) **Registered Proprietor** :  
1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);  
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)  
(F) **Address** :  
1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM)  
(Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India;  
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)  
No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India  
(G) **Class** : 25  
(H) **Goods** : Class 25 - Footwear.

*________*_______*________*
Application is made by, **Shri. Sadashiv Maruti Soudagar** S/o Shri. Maruti Soudagar at 30 Colony, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Shri. Sadashiv Maruti Soudagar

(B) Address : Shri. Sadashiv Maruti Soudagar, 30 Colony, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.

(C) Date of Authorised User Application : December 11, 2019

(D) Registered Geographical Indication : **Kolhapuri Chappal**

(E) Registered Proprietor : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM); 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) Address : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India; 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) Class : 25

(H) Goods : Class 25 - Footwear.
G.I. Authorised User Application No. - 6404 in respect of Kolhapuri Chappal
Registered GI Application No. – 169

Application is made by, Shri. Ramesh Dattu Marathe S/o Shri. Dattu Marathe at Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Kolhapuri Chappal under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Shri. Ramesh Dattu Marathe
(B) Address : Shri. Ramesh Dattu Marathe,
Madabhavi, Taluk: Athani,
District: Belgaum – 591 232,
Karnataka, India.

(C) Date of Authorised User Application : December 11, 2019

(D) Registered Geographical Indication : Kolhapuri Chappal

(E) Registered Proprietor : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) Address : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India;
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) Class : 25

(H) Goods : Class 25 - Footwear.

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G.I. Authorised User Application No. - 6405 in respect of Kolhapuri Chappal
Registered GI Application No. – 169


(A) Applicant : Shri. Bharat Bhima Bhandare

(B) Address : Shri. Bharat Bhima Bhandare,
Shanti Nagar, Jakkaratti, Taluk: Athani, District: Belgaum – 591 232,
Karnataka, India.

(C) Date of Authorised User Application : December 11, 2019

(D) Registered Geographical Indication : Kolhapuri Chappal

(E) Registered Proprietor : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) Address : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India;
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) Class : 25

(H) Goods : Class 25 - Footwear.

*________*________*________*
Application is made by, **Shri. Sidaray Shivaji Shinde** S/o Shri. Shivaji Shinde at Indra Nagar, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

| (A) Applicant       | : Shri. Sidaray Shivaji Shinde |
| (B) Address        | : Shri. Sidaray Shivaji Shinde, Indra Nagar, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. |
| (C) Date of Authorised User Application | : December 11, 2019 |
| (D) Registered Geographical Indication | : Kolhapuri Chappal |
| (E) Registered Proprietor | : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM); 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) |
| (F) Address        | : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India; 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India |
| (G) Class           | : 25 |
| (H) Goods           | : Class 25 - Footwear. |

*--------*-------*---------*
Application is made by, **Shri. Sunil Rama Suryavanshi** S/o Shri. Rama Suryavanshi at Shanti Nagar, Jakkaratti, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Sunil Rama Suryavanshi

(B) **Address** : Shri. Sunil Rama Suryavanshi, Shanti Nagar, Jakkaratti, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.

(C) **Date of Authorised User Application** : December 11, 2019

(D) **Registered Geographical Indication** : Kolhapuri Chappal

(E) **Registered Proprietor** : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM); 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) **Address** : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India; 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) **Class** : 25

(H) **Goods** : Class 25 - Footwear.

*________*________*________*
G.I. Authorised User Application No. - 6408 in respect of Kolhapuri Chappal
Registered GI Application No. – 169

Application is made by, **Shri. Ramchandra Kashinath Bhandare** S/o Shri. Kashinath Bhandare at Hostel BCM Madabhavi, 100 Colony, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Ramchandra Kashinath Bhandare

(B) **Address** : Shri. Ramchandra Kashinath Bhandare, Hostel BCM Madabhavi, 100 Colony, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.

(C) **Date of Authorised User Application** : December 11, 2019

(D) **Registered Geographical Indication** : Kolhapuri Chappal

(E) **Registered Proprietor** : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) **Address** : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India;
2. Dr. Babu Jagiivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) **Class** : 25

(H) **Goods** : Class 25 - Footwear.

*________*________*________*
Application is made by, **Shri. Sukhadev Jayavant Bhandare** S/o Shri. Jayavant Bhandare at Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Sukhadev Jayavant Bhandare

(B) **Address** : Shri. Sukhadev Jayavant Bhandare, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.

(C) **Date of Authorised User Application** : December 11, 2019

(D) **Registered Geographical Indication** : **Kolhapuri Chappal**

(E) **Registered Proprietor** : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM); 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) **Address** : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India; 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) **Class** : 25

(H) **Goods** : Class 25 - Footwear.

*_______*_______*_______*
G.I. Authorised User Application No. - 6410 in respect of Kolhapuri Chappal
Registered GI Application No. – 169


(A) Applicant : Shri. Pravin Parashuram Kamble

(B) Address : Shri. Pravin Parashuram Kamble,
Rohidas Circle, Madabhavi, Taluk: Athani,
District: Belgaum – 591 232,
Karnataka, India.

(C) Date of Authorised User Application : December 11, 2019

(D) Registered Geographical Indication : Kolhapuri Chappal

(E) Registered Proprietor : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) Address : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM)
(Government of Maharashtra Undertaking),
Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road,
Mumbai - 400 001, Maharashtra, India;
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)
No. 17/5, Oblong Block, 2nd Floor, Unity Building,
J.C. Road, Bengaluru - 560 002,
Karnataka, India

(G) Class : 25

(H) Goods : Class 25 - Footwear.

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<td>(F) Address</td>
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<td>(H) Goods</td>
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*--------*-------*---------*
Application is made by, **Shri. Sidaray Kallappa Bhandare** S/o Shri. Kallappa Bhandare at 100 Colony, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Shri. Sidaray Kallappa Bhandare

(B) Address : Shri. Sidaray Kallappa Bhandare,

100 Colony, Madabhavi, Taluk: Athani,
District: Belgaum – 591 232,
Karnataka, India.

(C) Date of Authorised User Application : December 11, 2019

(D) Registered Geographical Indication : Kolhapuri Chappal

(E) Registered Proprietor : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);

2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) Address : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM)

(Government of Maharashtra Undertaking),
Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road,
Mumbai - 400 001, Maharashtra, India;

2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)
No. 17/5, Oblong Block, 2nd Floor, Unity Building,
J.C. Road, Bengaluru - 560 002,
Karnataka, India

(G) Class : 25

(H) Goods : Class 25 - Footwear.

*-------*-------*---------*

(A) Applicant : Shri. Datta Narasing Sankpal

(B) Address : Shri. Datta Narasing Sankpal, Indira Nagar, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.

(C) Date of Authorised User Application : December 11, 2019

(D) Registered Geographical Indication : Kolhapuri Chappal

(E) Registered Proprietor : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);
                           2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) Address : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM)
              (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India;
              2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)
              No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) Class : 25

(H) Goods : Class 25 - Footwear.
Application is made by, **Shri. Gurudev Laxman Kamble** S/o Shri. Laxman Kamble at Indira Nagar, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Shri. Gurudev Laxman Kamble

(B) Address : Shri. Gurudev Laxman Kamble,
Indira Nagar, Madabhavi, Taluk: Athani,
District: Belgaum – 591 232,
Karnataka, India.

(C) Date of Authorised User Application : December 11, 2019

(D) Registered Geographical Indication : Kolhapuri Chappal

(E) Registered Proprietor : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) Address : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM)
(Government of Maharashtra Undertaking),
Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road,
Mumbai - 400 001, Maharashtra, India;
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)
No. 17/5, Oblong Block, 2nd Floor, Unity Building,
J.C. Road, Bengaluru - 560 002,
Karnataka, India

(G) Class : 25

(H) Goods : Class 25 - Footwear.
Application is made by, **Shri. Maruti Rama Rajamane** S/o Shri. Rama Rajamane at Indira Nagar, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

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<td>December 11, 2019</td>
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<td>Registered Proprietor</td>
<td>1. Sant Roahidas Leather Industries &amp; Charmakar Development Corporation Limited (LIDCOM); 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)</td>
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Application is made by, **Shri. Sandip Ramu Rajamane** S/o Shri. Rama Rajamane at Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Sandip Ramu Rajamane  
(B) **Address** : Shri. Sandip Ramu Rajamane, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.  
(C) **Date of Authorised User Application** : December 11, 2019  
(D) **Registered Geographical Indication** : **Kolhapuri Chappal**  
(E) **Registered Proprietor** :  
   1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);  
   2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)  
(F) **Address** :  
   1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM)  
      (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India;  
   2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)  
      No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India  
(G) **Class** : 25  
(H) **Goods** : Class 25 - Footwear.
Application is made by, **Shri. Pratap Dharma Bhandare** S/o Shri. Dharma Bhandare at Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

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<td>(B) Address</td>
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<td>1. Sant Roahidas Leather Industries &amp; Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India; 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India</td>
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GI Journal No. 128 221 January 02, 2020
G.I. Authorised User Application No. - 6418 in respect of Kolhapuri Chappal
Registered GI Application No. – 169

Application is made by, **Shri. Ashok Rama Adate** S/o Shri. Rama Adate at Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

<table>
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<tr>
<th>(A) Applicant</th>
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</thead>
<tbody>
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<td>December 11, 2019</td>
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<td>(D) Registered Geographical Indication</td>
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<tr>
<td>(E) Registered Proprietor</td>
<td>1. Sant Roahidas Leather Industries &amp; Charmakar Development Corporation Limited (LIDCOM); 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)</td>
</tr>
<tr>
<td>(F) Address</td>
<td>1. Sant Roahidas Leather Industries &amp; Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India; 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India</td>
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<td>(H) Goods</td>
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G.I. Authorised User Application No. - 6419 in respect of Kolhapuri Chappal
Registered GI Application No. – 169

Application is made by, Shri. Shrikant Datta Dabade S/o Shri. Datta Dabade at 100 Colony, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Kolhapuri Chappal under Application No. – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Shri. Shrikant Datta Dabade

(B) Address : Shri. Shrikant Datta Dabade,
100 Colony, Madabhavi, Taluk: Athani,
District: Belgaum – 591 232,
Karnataka, India.

(C) Date of Authorised User Application : December 11, 2019

(D) Registered Geographical Indication : Kolhapuri Chappal

(E) Registered Proprietor : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) Address : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM)
(Government of Maharashtra Undertaking),
Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road,
Mumbai - 400 001, Maharashtra, India;
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)
No. 17/5, Oblong Block, 2nd Floor, Unity Building,
J.C. Road, Bengaluru - 560 002,
Karnataka, India

(G) Class : 25

(H) Goods : Class 25 - Footwear.
G.I. Authorised User Application No. - 6420 in respect of Kolhapuri Chappal
Registered GI Application No. – 169

Application is made by, **Shri. Bajarang Umaji Marathe** S/o Shri. Umaji Marathe at Shani Road, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

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<td>Limited (LIDCOM);</td>
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<td></td>
<td>2. Dr. Babu Jagjivan Ram Leather</td>
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<td>Industries Development Corporation</td>
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G.I. Authorised User Application No. - 6421 in respect of Kolhapuri Chappal  
Registered GI Application No. – 169


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| (E) | Registered Proprietor | 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);  
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) |
| (F) | Address | 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM)  
(Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India;  
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India |
| (G) | Class | 25 |
| (H) | Goods | Class 25 - Footwear. |

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G.I. Authorised User Application No. - 6422 in respect of Kolhapuri Chappal  
Registered GI Application No. – 169

Application is made by, **Shri. Shrikant Umaji Marathe** S/o Shri. Umaji Marathe at Shani Road, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

<table>
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<th>(A)</th>
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<td>Address</td>
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<td>Shri. Shrikant Umaji Marathe, Shani Road, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.</td>
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<td>:</td>
<td>December 11, 2019</td>
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<tr>
<td>(D)</td>
<td>Registered Geographical Indication</td>
<td>:</td>
<td>Kolhapuri Chappal</td>
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| (E) | Registered Proprietor | : | 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);  
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) |
| (F) | Address | : | 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India;  
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India |
| (G) | Class | : | 25 |
| (H) | Goods | : | Class 25 - Footwear. |

*----------------*----------------*--------------*
Application is made by, **Shri. Sanjay Tukaram Suryavanshi** S/o Shri. Tukaram Suryavanshi at Shanti Nagar, Jakkaratti, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Sanjay Tukaram Suryavanshi

(B) **Address** : Shri. Sanjay Tukaram Suryavanshi, Shanti Nagar, Jakkaratti, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.

(C) **Date of Authorised User Application** : December 11, 2019

(D) **Registered Geographical Indication** : Kolhapuri Chappal

(E) **Registered Proprietor** :
   1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);
   2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) **Address** :
   1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India;
   2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) **Class** : 25

(H) **Goods** : Class 25 - Footwear.
G.I. Authorised User Application No. - 6424 in respect of Kolhapuri Chappal
Registered GI Application No. – 169

Application is made by, Shri. Naikaba Bharat Bhandare S/o Shri. Bharat Bhandare at House No. 5136, Shanti Nagar, Jakkaratti, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Kolhapuri Chappal under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Shri. Naikaba Bharat Bhandare

(B) Address : Shri. Naikaba Bharat Bhandare,
House No. 5136, Shanti Nagar, Jakkaratti,
Taluk: Athani, District: Belgaum – 591 232,
Karnataka, India.

(C) Date of Authorised User Application : December 11, 2019

(D) Registered Geographical Indication : Kolhapuri Chappal

(E) Registered Proprietor : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) Address : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM)
(Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India;
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)
No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002,
Karnataka, India

(G) Class : 25

(H) Goods : Class 25 - Footwear.

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GI Journal No. 128 228 January 02, 2020
G.I. Authorised User Application No. - 6425 in respect of Kolhapuri Chappal
Registered GI Application No. – 169

Application is made by, **Shri. Maruti Chandar Shinde** S/o Shri. Chandar Shinde at 100 Colony, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Maruti Chandar Shinde

(B) **Address** : Shri. Maruti Chandar Shinde,
100 Colony, Madabhavi, Taluk: Athani,
District: Belgaum – 591 232,
Karnataka, India.

(C) **Date of Authorised User Application** : December 11, 2019

(D) **Registered Geographical Indication** : Kolhapuri Chappal

(E) **Registered Proprietor** :
1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) **Address** :
1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM)
   (Government of Maharashtra Undertaking),
   Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road,
   Mumbai - 400 001, Maharashtra, India;
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)
   No. 17/5, Oblong Block, 2nd Floor, Unity Building,
   J.C. Road, Bengaluru - 560 002,
   Karnataka, India

(G) **Class** : 25

(H) **Goods** : Class 25 - Footwear.

*--------*-------*---------*
Application is made by, **Shri. Ganesh Shidaray Kambale** S/o Shri. Shidaray Kambale at Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under subsection (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Ganesh Shidaray Kambale

(B) **Address** : Shri. Ganesh Shidaray Kambale, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.

(C) **Date of Authorised User Application** : December 11, 2019

(D) **Registered Geographical Indication** : **Kolhapuri Chappal**

(E) **Registered Proprietor** : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM); 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) **Address** : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India; 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) **Class** : 25

(H) **Goods** : Class 25 - Footwear.
Application is made by, **Shri. Margadarshan Balasab Honakhande** S/o Shri. Balasab Honakhande at Rohidas Circle, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant**: Shri. Margadarshan Balasab Honakhande

(B) **Address**: Shri. Margadarshan Balasab Honakhande, Rohidas Circle, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.

(C) **Date of Authorised User Application**: December 11, 2019

(D) **Registered Geographical Indication**: Kolhapuri Chappal

(E) **Registered Proprietor**: 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) **Address**: 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM)
(Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India;
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) **Class**: 25

(H) **Goods**: Class 25 - Footwear.
Application is made by, **Shri. Pandarinath Vittal Bhandare** S/o Shri. Vittal Bhandare at Miraj Road, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

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<td>1. Sant Roahidas Leather Industries &amp; Charmakar Development Corporation Limited (LIDCOM); 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)</td>
</tr>
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<td>(F) Address</td>
<td>1. Sant Roahidas Leather Industries &amp; Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India; 2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India</td>
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G.I. Authorised User Application No. - 6429 in respect of Kolhapuri Chappal
Registered GI Application No. – 169

Application is made by, **Shri. Santosh Shivaji Bhandare** S/o Shri. Shivaji Bhandare at Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Shri. Santosh Shivaji Bhandare

(B) Address : Shri. Santosh Shivaji Bhandare,
Madabhavi, Taluk: Athani,
District: Belgaum – 591 232,
Karnataka, India.

(C) Date of Authorised User Application : December 11, 2019

(D) Registered Geographical Indication : **Kolhapuri Chappal**

(E) Registered Proprietor :
1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) Address :
1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India;
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) Class : 25

(H) Goods : Class 25 - Footwear.
G.I. Authorised User Application No. - 6430 in respect of Kolhapuri Chappal
Registered GI Application No. – 169


(A) Applicant : Shri. Datta Shivaji Shinde

(B) Address : Shri. Datta Shivaji Shinde,
Madabhavi, Taluk: Athani,
District: Belgaum – 591 232,
Karnataka, India.

(C) Date of Authorised User Application : December 11, 2019

(D) Registered Geographical Indication : Kolhapuri Chappal

(E) Registered Proprietor : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) Address : 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM)
(Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India;
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)
No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) Class : 25

(H) Goods : Class 25 - Footwear.

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GI Journal No. 128 234 January 02, 2020
Application is made by, **Shri. Rahul Datta Bhandare** S/o Shri. Datta Bhandare at Samaj Mandir, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India. dated December 11, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kolhapuri Chappal** under Application No – 169 in respect of Footwear falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant**: Shri. Rahul Datta Bhandare

(B) **Address**: Shri. Rahul Datta Bhandare, Samaj Mandir, Madabhavi, Taluk: Athani, District: Belgaum – 591 232, Karnataka, India.

(C) **Date of Authorised User Application**: December 11, 2019

(D) **Registered Geographical Indication**: Kolhapuri Chappal

(E) **Registered Proprietor**: 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM);
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR)

(F) **Address**: 1. Sant Roahidas Leather Industries & Charmakar Development Corporation Limited (LIDCOM) (Government of Maharashtra Undertaking), Bombay Life Bldg, 5th Floor, 45, Veer Nariman Road, Mumbai - 400 001, Maharashtra, India;
2. Dr. Babu Jagjivan Ram Leather Industries Development Corporation Limited (LIDKAR) No. 17/5, Oblong Block, 2nd Floor, Unity Building, J.C. Road, Bengaluru - 560 002, Karnataka, India

(G) **Class**: 25

(H) **Goods**: Class 25 - Footwear.
G.I. Authorised User Application No. - 6148 in respect of Khatamband
Registered GI Application No. – 204

Application is made by, **M/s. Peerzada Professionals** Represented by Shri. Peerzada Zakir Hussain at 146, Sir Syedabad Sector 01 Bemina, Srinagar – 190 018, Jammu & Kashmir, India dated November 29, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Khatamband** under Application No - 204 in respect of Building materials, (non-metallic), non-metallic rigid pipes for building; non-metallic transportable buildings; monuments, not of metal including false ceiling, wood panels, doors and windows, frames made of wood; Furniture, mirrors, picture frames; good (not included in other classes) of wood falling in Class 19 & 20 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Peerzada Professionals

(B) Address : M/s. Peerzada Professionals,
146, Sir Syedabad Sector 01 Bemina,
Srinagar – 190 018, Jammu & Kashmir, India

(C) Date of Authorised User Application : November 29, 2019

(D) Registered Geographical Indication : Khatamband

(E) Registered Proprietor : TAHAFUZ, Srinagar

(F) Address : TAHAFUZ, Srinagar,
TAHAFUZ, (Registered under the J & K Societies Act,
Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir, India

(G) Class : 19 & 20

(H) Goods : Class 19 - Building materials, (non-metallic), non-metallic rigid pipes for building; non-metallic transportable buildings; monuments, not of metal including false ceiling, wood panels, doors and windows, frames made of wood;
Class 20 - Furniture, mirrors, picture frames; good (not included in other classes) of wood

*--------*-------*---------*
G.I. Authorised User Application No. - 5976 in respect of Nagpur Orange
Registered GI Application No. – 385

Application is made by, Mr. Rajesh M. Pugalia S/o Late. Mohanlal Pugalia at No. 7B, Chirag, Mamata Vihar, MB Town, Chandra Nagar, Old Pardi Naka, District: Nagpur - 440 008, Maharashtra, India, dated October 18, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Nagpur Orange under Application No - 385 in respect of Orange falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Mr. Rajesh M. Pugalia

(B) Address : Mr. Rajesh M. Pugalia,
No. 7B, Chirag, Mamata Vihar, MB Town,
Chandra Nagar, Old Pardi Naka,
District: Nagpur - 440 008,
Maharashtra, India.

(C) Date of Authorised User Application : October 18, 2019

(D) Registered Geographical Indication : Nagpur Orange

(E) Registered Proprietor : Dr. Panjabrao Deshmukh Kirshi Vidyapeeth

(F) Address : Dr. Panjabrao Deshmukh Kirshi Vidyapeeth,
Department of Horticulture,
Post Office: Krishi Nagar,
Akola – 444 104,
Maharashtra, India.

(G) Class : 31

(H) Goods : Class 31 - Orange

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GI Journal No. 128
237
January 02, 2020
G.I. Authorised User Application No. - 6165 in respect of Mirzapur Handmade Dari
Registered GI Application No. – 458

Application is made by, **M/s. Adoratex** Represented by Shri. Mohammad Rizwan Ansari at Puregulab, Post: Gopiganj, Sant Ravidas Nagar, District: Bhadohi - 221 303, Uttar Pradesh, India dated December 03, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mirzapur Handmade Dari** under Application No - 458 in respect of Handmade Dari falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

<table>
<thead>
<tr>
<th>(A) Applicant</th>
<th>M/s. Adoratex</th>
</tr>
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<td>(B) Address</td>
<td>M/s. Adoratex, Puregulab, Post: Gopiganj, Sant Ravidas Nagar, District: Bhadohi - 221 303, Uttar Pradesh, India.</td>
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<td>Mirzapur Handmade Dari.</td>
</tr>
<tr>
<td>(E) Registered Proprietor</td>
<td>Pooja Handloom Silk Utpadan Sahkari Samiti ltd</td>
</tr>
<tr>
<td>(F) Address</td>
<td>Pooja Handloom Silk Utpadan Sahkari Samiti ltd, Thathara, Block – Sewapuri, Varanasi – 221 007. Uttar Pradesh.</td>
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<td>(G) Class</td>
<td>27</td>
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<tr>
<td>(H) Goods</td>
<td>Class 27 – Handmade Dari.</td>
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*--------*-------*---------*
Application is made by, **M/s. Home Flooring & Decor Private Limited** Represented by Shri. Meraj Ahamad Ansari at Puregulab, Post: Gopiganj, Sant Ravidas Nagar, District: Bhadohi - 221 303, Uttar Pradesh, India dated December 03, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mirzapur Handmade Dari** under Application No - 458 in respect of Handmade Dari falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Home Flooring & Decor Private Limited  
(B) **Address** : M/s. Home Flooring & Decor Private Limited,  
                 Puregulab, Post: Gopiganj,  
                 Sant Ravidas Nagar,  
                 District: Bhadohi - 221 303,  
                 Uttar Pradesh, India.  

(C) **Date of Authorised User Application** : December 03, 2019  
(D) **Registered Geographical Indication** : **Mirzapur Handmade Dari.**  

(E) **Registered Proprietor** : Pooja Handloom Silk Utpadan Sahkari Samiti ltd  
(F) **Address** : Pooja Handloom Silk Utpadan Sahkari Samiti ltd,  
                 Thathara, Block – Sewapuri,  
                 Varanasi – 221 007. Uttar Pradesh.  

(G) **Class** : 27  
(H) **Goods** : Class 27 – Handmade Dari.
Application is made by, **M/s. My Home Collections Private Limited** Represented by Shri. Meraj Ahamad Ansari at Puregulab, Post: Gopiganj, Sant Ravidas Nagar, District: Bhadohi - 221 303, Uttar Pradesh, India dated December 03, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mirzapur Handmade Dari** under Application No - 458 in respect of Handmade Dari falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. My Home Collections Private Limited  
(B) **Address** : M/s. My Home Collections Private Limited, Puregulab, Post: Gopiganj, Sant Ravidas Nagar, District: Bhadohi - 221 303, Uttar Pradesh, India.  
(C) **Date of Authorised User Application** : December 03, 2019  
(D) **Registered Geographical Indication** : Mirzapur Handmade Dari.  
(E) **Registered Proprietor** : Pooja Handloom Silk Utpadan Sahkari Samiti ltd  
(F) **Address** : Pooja Handloom Silk Utpadan Sahkari Samiti ltd, Thathara, Block – Sewapuri, Varanasi – 221 007. Uttar Pradesh.  
(G) **Class** : 27  
(H) **Goods** : Class 27 – Handmade Dari.

*________*________*________*
Application is made by, **M/s. Faran Teppich Exports Private Limited** Represented by Shri. Meraj Ahamad Ansari at Puregulab, Post: Gopiganj, Sant Ravidas Nagar, District: Bhadohi - 221 303, Uttar Pradesh, India dated December 03, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mirzapur Handmade Dari** under Application No - 458 in respect of Handmade Dari falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Faran Teppich Exports Private Limited

(B) **Address** : M/s. Faran Teppich Exports Private Limited, Puregulab, Post: Gopiganj, Sant Ravidas Nagar, District: Bhadohi - 221 303, Uttar Pradesh, India.

(C) **Date of Authorised User Application** : December 03, 2019

(D) **Registered Geographical Indication** : Mirzapur Handmade Dari.

(E) **Registered Proprietor** : Pooja Handloom Silk Utpadan Sahkari Samiti ltd

(F) **Address** : Pooja Handloom Silk Utpadan Sahkari Samiti ltd, Thathara, Block – Sewapuri, Varanasi – 221 007. Uttar Pradesh.

(G) **Class** : 27

(H) **Goods** : Class 27 – Handmade Dari.
Application is made by, M/s. Achyut Cashew Factory Represented by Shri. Vasudev Madhukar Zantye at 9, Swami Samarth Ramghat Road, Khatarwadi, Tulas, District: Sindhudurg – 416 515, Maharashtra, India, dated December 24, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Vengurla Cashew under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Achyut Cashew Factory

(B) Address : M/s. Achyut Cashew Factory, 9, Swami Samarth Ramghat Road, Khatarwadi, Tulas, District: Sindhudurg – 416 515, Maharashtra, India.

(C) Date of Authorised User Application : December 24, 2019

(D) Registered Geographical Indication : Vengurla Cashew

(E) Registered Proprietor : Kokan Kaju Samuh

(F) Address : Kokan Kaju Samuh, Gopuri Aashram, Vagde, Taluk: Kankavil, District: Sindhudurg – 416602, Maharashtra, India.

(G) Class : 31

(H) Goods : Class 31 - Cashew

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**G.I. Authorised User Application No. - 6481 in respect of Sangli Raisins**

**Registered GI Application No. – 490**

Application is made by, **Shri. Rajendr Vitthal Hingmire** S/o Shri. Vitthal Hingmire at Mu Post Siddhewadi, Taluk Tasgaon, Siddhewadi, District: Sangli – 416 311, Maharashtra, India. dated December 24, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

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<tr>
<th>(A) Applicant</th>
<th>: Shri. Rajendr Vitthal Hingmire</th>
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<tbody>
<tr>
<td>(B) Address</td>
<td>Shri. Rajendr Vitthal Hingmire, Mu Post Siddhewadi, Taluk Tasgaon, Siddhewadi, District: Sangli – 416 311, Maharashtra, India.</td>
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<td>(E) Registered Proprietor</td>
<td>: Maharashtra Rajya Draksha Bagaitdar Sangha</td>
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<td>(H) Goods</td>
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GI Journal No. 128

GI Journal No. 128

GI Journal No. 128

January 02, 2020
G.I. Authorised User Application No. - 5980 in respect of Banglar Rasogolla
Registered GI Application No. – 533

Application is made by, **M/s. Kalpana Sweets** Represented by Shri. Kamakshya Prasad Nag, at Subhas Road, Post: Bankura, District: Bankura - 722 101, West Bengal, India, dated October 22, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banglar Rasogolla** under Application No - 533 in respect of Food Stuff (Rasogolla) falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Kalpana Sweets

(B) **Address** :
M/s. Kalpana Sweets, Subhas Road, Post: Bankura, District: Bankura - 722 101, West Bengal, India.

(C) **Date of Authorised User Application** : October 22, 2019

(D) **Registered Geographical Indication** : Banglar Rasogolla

(E) **Registered Proprietor** : West Bengal State Food Processing and Horticulture Development Corporation Limited

(F) **Address** :
West Bengal State Food Processing and Horticulture Development Corporation Limited, 2nd floor Mayukh Bhavan, DF Block Sector-I, Salt Lake, Kolkata 700 091, West Bengal, India.

(G) **Class** : 30

(H) **Goods** : Class 30 – Food Stuff (Rasogolla).

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G.I. Authorised User Application No. - 5981 in respect of Banglar Rasogolla
Registered GI Application No. – 533

Application is made by, M/s. The Quality Sweets Represented by Shri. Santanu Mallick, at Village: Khatra, Post: Khatra, District: Bankura - 722 140, West Bengal, India, dated October 22, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Banglar Rasogolla under Application No - 533 in respect of Food Stuff (Rasogolla) falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. The Quality Sweets

(B) Address : M/s. The Quality Sweets, Village: Khatra, Post: Khatra, District: Bankura - 722 140, West Bengal, India.

(C) Date of Authorised User Application : October 22, 2019

(D) Registered Geographical Indication : Banglar Rasogolla

(E) Registered Proprietor : West Bengal State Food Processing and Horticulture Development Corporation Limited

(F) Address : West Bengal State Food Processing and Horticulture Development Corporation Limited, 2nd floor Mayukh Bhavan, DF Block Sector-I, Salt Lake, Kolkata 700 091, West Bengal, India.

(G) Class : 30

(H) Goods : Class 30 – Food Stuff (Rasogolla).

*-------*-------*-------*-------*
G.I. Authorised User Application No. - 5982 in respect of Banglar Rasogolla
Registered GI Application No. – 533

Application is made by, M/s. Lokenath Sweets Represented by Shri. Subhas Chandra Barat, at Village: Guianala, Pump More, Post: Khatra, District: Bankura - 722 140, West Bengal, India, dated October 22, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Banglar Rasogolla under Application No - 533 in respect of Food Stuff (Rasogolla) falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Lokenath Sweets

(B) Address : M/s. Lokenath Sweets,
Village: Guianala, Pump More, Post: Khatra,
District: Bankura - 722 140,
West Bengal, India.

(C) Date of Authorised User Application : October 22, 2019

(D) Registered Geographical Indication : Banglar Rasogolla

(E) Registered Proprietor : West Bengal State Food Processing and Horticulture Development Corporation Limited

(F) Address : West Bengal State Food Processing and Horticulture Development Corporation Limited,
2nd floor Mayukh Bhavan, DF Block Sector-I,
Salt Lake, Kolkata 700 091,
West Bengal, India.

(G) Class : 30

(H) Goods : Class 30 – Food Stuff (Rasogolla).

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GI Journal No. 128
GI Journal No. 128
246
January 02, 2020
Application is made by, **M/s. Samrat Sweets** Represented by Shri. Kinkar Chandra Dutta, at Village: Khatra, Post: Khatra, District: Bankura - 722 140, West Bengal, India, dated October 22, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banglar Rasogolla** under Application No - 533 in respect of Food Stuff (Rasogolla) falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

**A**  Applicant : M/s. Samrat Sweets

**B**  Address : M/s. Samrat Sweets,
Village: Khatra, Post: Khatra,
District: Bankura - 722 140,
West Bengal, India.

**C**  Date of Authorised User Application : October 22, 2019

**D**  Registered Geographical Indication : **Banglar Rasogolla**

**E**  Registered Proprietor : West Bengal State Food Processing and Horticulture Development Corporation Limited

**F**  Address : West Bengal State Food Processing and Horticulture Development Corporation Limited,
2nd floor Mayukh Bhavan, DF Block Sector-I,
Salt Lake, Kolkata 700 091,
West Bengal, India.

**G**  Class : 30

**H**  Goods : Class 30 – Food Stuff (Rasogolla).
G.I. Authorised User Application No. - 5984 in respect of Banglar Rasogolla
Registered GI Application No. – 533

Application is made by, **M/s. Akash Sweets** Represented by Shri. Ananda Kumbhakar, at Satighat Bypass, District: Bankura - 722 101, West Bengal, India, dated October 22, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banglar Rasogolla** under Application No - 533 in respect of Food Stuff (Rasogolla) falling in Class 30 is hereby advertised as accepted under subsection (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

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<td><strong>(A)</strong> Applicant</td>
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<td>M/s. Akash Sweets</td>
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<td><strong>(B)</strong> Address</td>
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<td><strong>(D)</strong> Registered Geographical Indication</td>
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<td><strong>(E)</strong> Registered Proprietor</td>
<td>:</td>
<td>West Bengal State Food Processing and Horticulture Development Corporation Limited</td>
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<td><strong>(F)</strong> Address</td>
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<td><strong>(H)</strong> Goods</td>
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G.I. Authorised User Application No. - 5985 in respect of Banglar Rasogolla
Registered GI Application No. – 533

Application is made by, **M/s. New Sree Maa Sweets** Represented by Shri. Nirmal Kumar Garai, at Moyrabandh, Post: Sanbandha, District: Bankura - 722 101, West Bengal, India, dated October 22, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banglar Rasogolla** under Application No - 533 in respect of Food Stuff (Rasogolla) falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. New Sree Maa Sweets

(B) Address : M/s. New Sree Maa Sweets, Moyrabandh, Post: Sanbandha, District: Bankura - 722 101, West Bengal, India.

C) Date of Authorised User Application : October 22, 2019

(D) Registered Geographical Indication : **Banglar Rasogolla**

(E) Registered Proprietor : West Bengal State Food Processing and Horticulture Development Corporation Limited

(F) Address : West Bengal State Food Processing and Horticulture Development Corporation Limited, 2nd floor Mayukh Bhavan, DF Block Sector-I, Salt Lake, Kolkata 700 091, West Bengal, India.

(G) Class : 30

(H) Goods : Class 30 – Food Stuff (Rasogolla).
Application is made by, **M/s. Sarangi Sweets** Represented by Shri. Dilip Sarangi, at 591, Bibirhat Road (East), Chandernagore, District: Hooghly - 712 136, West Bengal, India, dated October 22, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banglar Rasogolla** under Application No - 533 in respect of Food Stuff (Rasogolla) falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

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*--------*-------*---------*
Application is made by, **M/s. Felu Modak Foods** Represented by Shri. Amitava Dey, at 78, G. T. Road, Post: Rishra, District: Hooghly - 712 248, West Bengal, India, dated October 22, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banglar Rasogolla** under Application No - 533 in respect of Food Stuff (Rasogolla) falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant**: M/s. Felu Modak Foods

(B) **Address**: M/s. Felu Modak Foods, 78, G.T.Road, Post: Rishra, District: Hooghly - 712 248, West Bengal, India.

(C) **Date of Authorised User Application**: October 22, 2019

(D) **Registered Geographical Indication**: Banglar Rasogolla

(E) **Registered Proprietor**: West Bengal State Food Processing and Horticulture Development Corporation Limited

(F) **Address**: West Bengal State Food Processing and Horticulture Development Corporation Limited, 2nd floor Mayukh Bhavan, DF Block Sector-I, Salt Lake, Kolkata 700 091, West Bengal, India.

(G) **Class**: 30

(H) **Goods**: Class 30 – Food Stuff (Rasogolla).

*--------*-------*---------*
G.I. Authorised User Application No. - 5988 in respect of Banglar Rasogolla
Registered GI Application No. – 533

Application is made by, **M/s. Kalpataru Mistanna Bhandar** Represented by Shri. Raghubir Gorai, at Lalbazar, Krishna Trading, District: Bankura - 722 101, West Bengal, India, dated October 22, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banglar Rasogolla** under Application No - 533 in respect of Food Stuff (Rasogolla) falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Kalpataru Mistanna Bhandar

(B) **Address** : M/s. Kalpataru Mistanna Bhandar, Lalbazar, Krishna Trading, District: Bankura - 722 101, West Bengal, India.

(C) **Date of Authorised User Application** : October 22, 2019

(D) **Registered Geographical Indication** : Banglar Rasogolla

(E) **Registered Proprietor** : West Bengal State Food Processing and Horticulture Development Corporation Limited

(F) **Address** : West Bengal State Food Processing and Horticulture Development Corporation Limited, 2nd floor Mayukh Bhavan, DF Block Sector-I, Salt Lake, Kolkata 700 091, West Bengal, India.

(G) **Class** : 30

(H) **Goods** : Class 30 – Food Stuff (Rasogolla).

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**G.I. Authorised User Application No. - 5989 in respect of Banglar Rasogolla**  
**Registered GI Application No. – 533**

Application is made by, **M/s. Sujata Sweets** at Tolafatak, Post: Chinsurah, District: Hooghly - 712 101, West Bengal, India, dated October 22, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banglar Rasogolla** under Application No - 533 in respect of Food Stuff (Rasogolla) falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

<table>
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<tr>
<th>(A) Applicant</th>
<th>: M/s. Sujata Sweets</th>
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<td>(B) Address</td>
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General Information

What is a Geographical Indication?
- It is an indication,
- It is used to identify agricultural, natural, or manufactured goods originating in the said area,
- It originates from a definite territory in India,
- It should have a special quality or characteristics unique to the geographical indication.

Examples of possible Geographical Indications in India:
Some of the examples of Geographical Indications in India include Basmati Rice, Darjeeling Tea, Kancheepuram silk saree, Alphonso Mango, Nagpur Orange, Kolhapuri Chappal, Bikaneri Bhujia etc.

What are the benefits of registration of Geographical Indications?
- It confers legal protection to Geographical Indications in India,
- It prevents unauthorized use of a registered Geographical Indication by others.
- It boosts exports of Indian Geographical indications by providing legal Protection.
- It promotes economic Prosperity of Producers.
- It enables seeking legal protection in other WTO member countries.

Who can apply for the registration of a Geographical Indication?
Any association of persons, producers, organization or authority established by or under the law can apply. The applicant must represent the interest of the producers. The application should be in writing in the prescribed form. The application should be addressed to the Registrar of Geographical Indications along with prescribed fee.

Who is the Registered Proprietor of a Geographical Indication?
Any association of persons, producers, organization or authority established by or under the law can be a registered proprietor. There name should be entered in the Register of Geographical Indications as registered proprietor for the Geographical Indication applied for.

Who is an authorized user?
A producer of goods can apply for registration as an authorized user, with respect to a registered Geographical Indication. He should apply in writing in the prescribed form alongwith prescribed fee.

Who is a producer in relation to a Geographical Indication?
A producer is a person dealing with three categories of goods
- Agricultural Goods including the production, processing, trading or dealing.
- Natural Goods including exploiting, trading or dealing.
- Handicrafts or industrial goods including making, manufacturing, trading or dealing.

Is registration of a Geographical Indication compulsory?
While registration of Geographical indication is not compulsory, it offers better legal protection for action for infringement.

What are the advantages of registering?
- Registration affords better legal protection to facilitate an action for infringement.
The registered proprietor and authorized users can initiate infringement actions.
The authorized users can exercise right to use the Geographical indication.

Who can use the registered Geographical Indication?
Only an authorized user has the exclusive rights to use the Geographical indication in relation to goods in respect of which it is registered.

How long is the registration of Geographical Indication valid? Can it be renewed?
The registration of a Geographical Indication is for a period of ten years.
Yes, renewal is possible for further periods of 10 years each.
If a registered Geographical Indications is not renewed, it is liable to be removed from the register.

When a Registered Geographical Indication is said to be infringed?
- When unauthorized use indicates or suggests that such goods originate in a geographical area other than the true place of origin of such goods in a manner which misleads the public as to their geographical origins.
- When use of Geographical Indication results in unfair competition including passing off in respect of registered Geographical indication.
- When the use of another Geographical Indication results in a false representation to the public that goods originate in a territory in respect of which a Geographical Indication relates.

Who can initiate an infringement action?
The registered proprietor or authorized users of a registered Geographical indication can initiate an infringement action.

Can a registered Geographical Indication be assigned, transmitted etc?
No, A Geographical Indication is a public property belonging to the producers of the concerned goods. It shall not be the subject matter of assignment, transmission, licensing, pledge, mortgage or such other agreement. However, when an authorized user dies, his right devolves on his successor in title.

Can a registered Geographical Indication or authorized user be removed from the register?
Yes, The Appellate Board or the Registrar of Geographical Indication has the power to remove the Geographical Indication or authorized user from the register. The aggrieved person can file an appeal within three months from the date of communication of the order.

How a Geographical Indication differs from a trade mark?
A trade mark is a sign which is used in the course of trade and it distinguishes good or services of one enterprise from those of other enterprises. Whereas a Geographical Indication is used to identify goods having special Characteristics originating from a definite geographical territory.
THE REGISTRATION PROCESS

In December 1999, Parliament passed the Geographical Indications of Goods (Registration and Protection) Act 1999. This Act seeks to provide for the registration and protection of Geographical Indications relating to goods in India. This Act is administered by the Controller General of Patents, Designs and Trade Marks, who is the Registrar of Geographical Indications. The Geographical Indications Registry is located at Chennai.

The Registrar of Geographical Indications is divided into two parts. Part ‘A’ consists of particulars relating to registered Geographical indications and Part ‘B’ consists of particulars of the registered authorized users. The registration process is similar to both for registration of geographical indication and an authorized user which is illustrated below:

- **Filing an Application**
  - Examination
  - Objection
  - Opportunity for Hearing
  - Refused

- **Acceptance**
- **Advertisement of Application in GI Journal**
  - Opposition, If any
  - Allowed or refused
  - Appeal to IPAB
  - Application allowed

- **Entry in GI Register**
  - Particulars of Registered GI entered in Part A of the Register
  - Particulars of Registered AU GI entered in Part B of the Register

- **Registration Certificate issued**